

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)**

Original Application No. 225 of 2022

with

I.A No. 81/2023, 668/2023, 596/2023, 20/2023 and 21/2023

In the matter of

Nitin Dhiman

..... Applicant

V/s

State of Punjab and Others

..... Respondent

Status Report of Punjab Pollution Control Board through Er. Gurindar Singh Majithia, Member Secretary, Vatavaran Bhawan, Nabha Road, Patiala in compliance of order dated 14.08.2024.

RESPECTFULLY SHOWETH

- 1) That briefly submitted the Hon'ble National Green Tribunal is considering the issue of discharging of pollutants by dyeing units in Ludhiana and the performance of three Common Effluent Treatment Plants (CETPs) set up for the purpose of treating the effluent discharge of these units in the above-mentioned case in OA No. 225 of 2022 titled as Nitin Dhiman v/s State of Punjab and Others.

It is pertinent to mention here that the Hon'ble National Green Tribunal has also registered Original Application No. 546 of 2024 in exercise of its suo moto powers on the basis of news item titled "Ludhiana PPCB report flags 54 dyeing units in Budha Nallah's catchment" appearing in the Hindustan



Times dated 25.04.2024. According to the report, about 54 dyeing units are not connected to the Common Effluent Treatment Plant due to geographical reasons and scale of the industries. After consideration of the matter, the Hon'ble Tribunal was pleased to pass an order dated 13.05.2024 in O.A NO. 546 of 2024 thereby issuing directions to list the matter in O.A NO. 546 of 2024 with another matter being OA No. 225 of 2022 pending before the Hon'ble National Green Tribunal involving the same issue.

- 2) That while considering Original Application No. 225 of 2022, the Hon'ble National Green Tribunal has directed the Punjab Pollution Control Board vide order dated 14.08.2024 to disclose the information in a tabulated form mentioned and described in the order itself.

Apart from that the Punjab Pollution Control Board was further directed to disclose the number of units which are scattered and not connected to CETP which are violating the environmental norms and against which action has been taken for said violation and the nature of such action. The PPCB has also been directed to disclose if such unconnected scattered dyeing units have any Association and give details of such Association.

- 3) That having regard to the issue involved in OA no. 225 of 2022, the Hon'ble Tribunal deem it proper to implead Central Pollution Control Board through its Member Secretary as respondent no.12 in the case. Having regard to the report of the Amicus Curie, the Hon'ble National Green Tribunal vide order dated 14.08.2024 passed in OA No. 225 of 2022 has prima facie is of the view that the direction of the Hon'ble Supreme Court of India Paryavaran Suraksha Samiti & Anr Vs. Union of India & Anr (2017) S SCC 326 with regard to setting up of CETP has not been complied with. Hence, the Hon'ble Tribunal vide order dated 14.08.2024 had also deemed proper to implead the Secretary, Environment of the State of Punjab as the respondent no.13. For compliance of the direction relating the setting up CETPs, Member Secretary, Punjab Pollution Control Board was made responsible and Secretary, Environment was made answerable for the default vide the said order dated 14.08.2024 passed in OA No. 225 of 2022.



- 4) That in compliance to the orders dated 14.08.2024 passed by the Hon'ble National Green Tribunal in OA NO. 225 of 2022, it is respectfully submitted that the Punjab Pollution Control Board has filed status report / reply in Original Application No. 546 of 2024 through its Environmental Engineer, Regional Office-1, Ludhiana in compliance to order dated 13.05.2024 mentioning therein the status of pollution of large scale dyeing units, scattered units, dyeing units which are connected to Common Effluent Treatment Plants and status of Common Effluent Treatment Plants of 50 MLD located on Tajpur Road, 40 MLD located in Focal Point and 15 MLD located on Bahadurke Road, Ludhiana. The said status report may kindly be read as part of reply to the present status report/ reply. A copy of the status report / reply dated 12.08.2024 filed by the Punjab Pollution Control Board in OA No. 546 of 2024 in compliance to order dated 13.05.2024 is enclosed as **Annexure-A** for kind perusal and reference of the Hon'ble Tribunal.
- 5) That the information desired by the Hon'ble Tribunal vide order dated 14.08.2024 passed in OA No. 225 of 2022 in tabular form containing the name and address of the unit, small / medium unit with geo code, Environmental Clearance date, consent from PPCB, consumption of water and in take source, provision for pretreatment with in the unit, if connected to CETP and quality to be supplied to CETP, capacity of CETP to which the unit is connect and the environmental consent for the CETP, quality discharged from CETP along with water quality analysis and mode of discharge, if having own ETP along with geo code and capacity, quantity discharged from ETP along with water quality analysis and mode of discharge with remarks of the Punjab Pollution Control Board is enclosed herewith as **Annexure-B** for kind perusal of the Hon'ble Tribunal.
- 6) That in further compliance to the orders dated 14.08.2024 of the Hon'ble Tribunal, it is submitted that there are 54 scattered units, the brief details, operational status and action taken against the defaulter units are summarized below for kind perusal of the Hon'ble Tribunal.



- a) Out of these 54 units, 11 are large scale units and 43 are small / medium scale units. A list of 54 units is placed at **Annexure-C**.
- b) The large-scale dyeing units were given time period to dismantle and remove all outlets and to stop discharging their treated trade effluent into sewer by 30.06.2024. Out of the 11 large scale units, one unit has adopted ZLD Technology, one unit has closed its wet process and directions in case of remaining 09 units have been issued to Municipal Corporation, Ludhiana vide separate letters dated 25.09.2024 & 26.09.2024 for disconnection of sewer line connection. Environmental Compensation has also been imposed on these 09 units due to non-compliance to stop discharging their treated trade effluent into sewer after 30.06.2024. Directions u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974 have been issued to all these 09 units to dismantle and remove all outlets and to stop discharging their treated trade effluent into sewer. The status of 11 units is given in **Annexure-D**.
- c) Out of 43 small / medium units, 03 units have adopted ZLD Technology, one unit has shifted to discharge onto land for plantation and 10 units have been either closed permanently or closed their wet process. List of these 14 units is attached as **Annexure-E**.
- d) Out of the above calculation, only 29 small / medium scale units are in existence which are having their own captive treatment plants in their premises and are discharging their treated wastewater into sewer line of Municipal Corporation. The small/ medium scale scattered dyeing units were given time period to dismantle and remove all outlets and to stop discharging their trade effluent into sewer by 31.03.2023. Due to non-compliance by these units to stop discharging their trade effluent into sewer after 31.03.2023, the Punjab Pollution Control Board issued directions u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974 to all these units to dismantle and remove all outlets immediately and to stop discharging their trade effluent into sewer as well as directions have been issued to the Municipal Corporation, Ludhiana to disconnect the sewer



connection available to the industries. However, the compliance of the directions to disconnect the sewer connection available to the industries has not been submitted by Municipal Corporation, Ludhiana and these industries were discharging their treated effluent into Municipal sewer. The Board has monitored these 29 small and medium units in recent past. A list of 29 units is enclosed as **Annexure-F**.

- e) Out of these 29 units, 3 units were earlier found not complying with Environmental norms and accordingly, directions u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974 were issued to these 3 units. Out of the above, one unit has submitted proposal for shifting from present location to a new location with alternative mode of disposal and one unit has submitted proposal for adoption of ZLD system, so as to stop discharge of treated trade effluent into sewer. The request of these 2 units is under consideration with the Board. A list of these 3 units is attached as **Annexure-G**.
- f) The Punjab Pollution Control Board has given opportunity of personal hearing before the Chairman of the Board on 14.11.2024 to 26 units and during hearing, 3 units have submitted proposal for shifting from present location to new locations with alternative mode of disposal. These units have also started construction at their proposed new sites and requested for grant of suitable time period to operate at present location till their shifting to new location. The request of these 3 units is under consideration with the Board. A list of these 3 units is attached as **Annexure-H**.
- g) Out of remaining 23 units, the Board has issued directions u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974 for sealing of wet processes of 12 units due to non-compliance of environmental norms. Further, Environmental Compensation ranging from Rs. 3 lakh to Rs. 7 lakh have been imposed in proportionate to their discharge of industrial effluent due to non-compliance of directions issued u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974 to close their outlets into Municipal sewer. A list of these 12 units is attached as **Annexure-I**.



- h) In case of remaining 11 units, the Board has imposed Environmental Compensation ranging from Rs. 3 lakh to Rs. 9 lakh in proportionate to their discharge of industrial effluent due to non-compliance of directions issued u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974 to close their outlets. A list of these 11 units is attached as **Annexure-J**.
- 7) That in further compliance to the order dated 14.08.2024, it is submitted that there is an association of 26 scattered units located in Industrial Area-A, Ludhiana having a secretary and the address / email ID of the association is given below:

Sh. Atul Verma, Secretary
Industrial Area-A, Dyers Associations (IAADA),
Plot no. 251, Industrial Area-A, Ludhiana.
Email: iaadyers@gmail.com
Mobile number 98150-06200

It is pertinent to mention here that the remaining units are not having any association.

- 8) It is pertinent to mention here that the considering the directions issued by the Department of Science Technology and Environment, the Punjab Pollution Control Board has issued directions to the scattered dying units (not connected with CETP) including the large-scale units for not to operate their outlets for discharge of trade effluent into Municipal sewer. The large-scale dying units had given representation against the directions issued by the Punjab Pollution Control Board. The matter was considered in a meeting held under the chairmanship of Chief Secretary Government of Punjab on 21.10.2024.

The representatives of the industry requested for a detailed 'Source Apportionment Study from some Institute of Repute (IoR) to ascertain the quantity as well as quality of effluents and contribution of pollution load from various sources discharging their waste/ wastewater into Buddah Darya for a better perspective and rational solution of the problem.

After detailed deliberations, it was decided that a study may be undertaken by engaging technical experts from IIT Ropar and IIT Roorkee.



Chief Secretary further stated that before taking a decision for Source Apportionment Study and taking further action on the representation of the large-scale textile industries, a meeting with environmental experts from IIT Ropar and IIT Roorkee shall be convened at Chief Secretary's level to deliberate the relevance and the modalities of the 'Source Apportionment Study' as suggested by the representatives of the industry. In this meeting, stake-holder department shall also be invited. A copy of the minutes of the meeting held under the Chairmanship of Chief Secretary Punjab on 21.10.2024 was circulated to all the stake-holder departments and the large-scale industrial units by the Government of Punjab, Department of Science, Technology and Environment vide memo no. STE-STE010/534/2024-STE4/762-774 dated 06.11.2024 and a copy the same is enclosed as **Annexure- K**.

In pursuance to the decision taken in the meeting held under the Chairmanship of Chief Secretary, Punjab on 21.10.2024, the Punjab Pollution Control Board has written a letter bearing no. 28713-14 dated 20.11.2024 to the Director, Indian Institute of Technology, Ropar, Punjab and Indian Institute of Technology, Roorkee, Uttarakhand for a preliminary meeting regarding source apportionment study of Buddha Nallah Ludhiana with the Chairman, Punjab Pollution Control Board before the meeting is held at the level of Chief Secretary, Punjab. A copy of letter no. 28713-14 dated 20.11.2024 is enclosed as **Annexure-L**.

- 9) That in reply to the observation of the Hon'ble Tribunal in paragraph 7 and 8 of the order dated 14.08.2024, it respectfully, it is submitted that there is no violation of the directions of the Hon'ble Supreme Court of India with regard to the setting up of Common Effluent Treatment Plants in Ludhiana. The Board has already placed on record the factual position of the case that for the treatment of the wastewater of the dyeing industries, 03 Common Effluent Treatment Plants of total capacity 105 MLD have been installed at Ludhiana. Considering the protection and improvement of environment as top priority objective, the Board has extended full cooperation and facilitated the setting up of three Common Effluent Treatment Plants for the treatment of wastewater



of textiles and dyeing industries of Ludhiana. The Board has also extended cooperation and necessary guidance to the Special Purpose Vehicles in obtaining the financial assistance / subsidy for the installation of 03 CETPs Plant for dyeing industries at Ludhiana from the Central and the State Government. The details regarding dyeing cluster, capacity of CETP, site of installation, technology and existing member units are given therein below:

S. No.	Dyeing Cluster of Ludhiana City	Capacity of CETP	Site of installation	Based of Technology	Existing Member unis	Disposal of treated wastewater
1	Bahadur Ke Road	15 MLD	Bahadurke Road	SBR	36	Buddha Nallah
2	Tajpur Road	50 MLD	Tajpur Road	SBR	108	Buddha Nallah
3	Focal Point	40 MLD	Tajpur Road	SBR	67	Buddha Nallah
Total	03	105 MLD	-	-	211	

It is relevant to mention here that there total 345 dyeing industries in District Ludhiana out of which 265 industries fall in the catchment area of Buddha Nallah/sewer network of Municipal Corporation, Ludhiana and remaining 80 units fall outside the Municipal Limits of Ludhiana city and are discharging their treated water either onto land for plantation or have adopted Zero Liquid Discharge technology. Out of 265 industries located in catchment area of Buddha Nallah, 211 industries have been connected to 03 CETPs.

When 211 industries out of the total 265 industries in the catchment area of Ludhiana have connected to 03 CETPs (50 MLD, 40 MLD and 15 MLD capacity), 54 industries are left which are not connected to any CETP and are stated to be scattered units. The explanation and detail of 54 scattered dyeing units has already been given in paragraph 6 of the reply herein above. Again summarizing the facts relating to 54 scattered dyeing units, it is submitted as under:

- i. 04 industries have adopted ZLD technology.
- ii. 01 industry has shifted its mode of disposal to plantation area.
- iii. 10 units have been closed permanently.

- iv. 01 unit has closed its wet process.
- v. 05 units are either shifting to new locations with an alternative mode of disposal or adopting ZLD technology.
- vi. The Board is pursuing remaining 33 units which are discharging their treated water into Municipal sewer to either adopt ZLD technology or shift to new locations with an alternative mode of disposal.

10) That it is relevant to mention here that on the basis of the directions issued by the Central Pollution Control Board u/s 18(1)(b) of the Water (Prevention and Control of Pollution) Act, 1974, the Board has issued directions to all the 03 CETPs of 40 MLD, 50 MLD and 15 MLD to stop their discharge into Buddha Nallah. CETP 50 MLD and 40 MLD have filed the appeals against the orders of the Board before the Hon'ble National Green Tribunal. In the first instance, the Hon'ble National Green Tribunal has not entertained the appeal filed by the CETPs and has directed the CETPs to file separate appeals against the orders of the Board. The 50 MLD CETP has filed Appeal No. 40 of 2024 and 40 MLD CETP has filed Appeal No. 41 of 2024. Considering the both the Appeals no. 40 and 41 of 2024, the Hon'ble Tribunal was pleased to issue directions vide order dated 04.11.2024 that till the next date of hearing no coercive steps for pursuant to the impugned order will be taken subject to compliance of environmental norms and clearance conditions. A copy of order dated 04.11.2024 passed in Appeals no. 40 and 41 of 2024 titled as Punjab Dyers Association is enclosed as **Annexure-M**.

11) That there is no negligence or violation of the directions of the Hon'ble Supreme Court of India either on the part of State Government or the Punjab Pollution Control Board. The provisions of the environmental norms namely the Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and Environment (Protection) Act, 1986 and the rules made thereunder including the directions issued by the Hon'ble Supreme Court of India Paryavaran Suraksha Samiti & Anr Vs. Union of India & Anr (2017) S SCC 326 with regard to setting up of common effluent treatment plant are being implemented in true letter and spirit.



12) That the reply / status report is hereby submitted in compliance to order dated 14.08.2024 for kind consideration and appropriate orders of the Hon'ble Tribunal.

Submitted by

Date: 25.11.2024

Place: Patiala


(Gurindar Singh Majithia)
Member Secretary,
Punjab Pollution Control Board
Patiala

Member Secretary
Punjab Pollution Control Board
Patiala.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 546 of 2024

In the matter of Suo Moto Cognizance

In Re: News item titled "**Ludhiana PPCB report flags 54 dyeing units in Buddha Nullah's catchment**" appearing in the Hindustan Times dated 25.04.2024

Status Report/Reply of Er. Kanwaldeep Kaur, Environmental Engineer, Regional Office-1, Ludhiana on behalf of Punjab Pollution Control Board in Compliance to order dated 13.05.2024.

RESPECTFULLY SHOWETH

1. That the Hon'ble National Green Tribunal was pleased to take Suo Motto Cognizance of a News Item titled as "Ludhiana PPCB report flags 54 dyeing units in Buddha Nullah's catchment" appearing in the Hindustan Times dated 25.04.2024. The article alleges that despite substantial investments in the rejuvenation of Buddha Nullah, environmental activists have raised concerns over the findings of the report and stated that the NGT should conduct sampling from the independent body and with the presence of locals, without any prior warning to the industrialists. After consideration of the matter, the Hon'ble Tribunal has passed an order dated 13.05.2024 thereby impleading the Punjab Pollution Control Board through its Member Secretary; Central Pollution Control Board through its Member Secretary and Deputy Commissioner, Ludhiana as respondents in the case with direction to file their response.
2. That it is respectfully submitted that a case of similar nature in Original Application no. 225 of 2022 titled as Nitin Dhiman V/s State of Punjab and Others is also pending before this Hon'ble Tribunal and vide order dated

13.05.2024 the Hon'ble Tribunal has issued directions that Original Application no. 546 of 2024 be listed along with Original Application no. 225 of 2022.

Status of Pollution from dyeing units

3. That briefly stated in Ludhiana there are about 265 nos. of dyeing units operating within MC limits. These units can be broadly categorized into three types as far as pollution control status is concerned i.e. Large scale dyeing units, scattered dyeing units (Small & Medium scale) and the dyeing units which are connected to Common Effluent Treatment Plants (CETPs). The status of these three categories as well as pollution control status, is delineated as under:

A. Large Scale dyeing units:

- i) There are 11 Large scale dyeing units operating in Ludhiana, out of which one unit has adopted ZLD and one has stopped its wet polluting process. Rest of the 9 units are discharging their treated effluent into sewer.
- ii) The Large-Scale dyeing industries are being monitored by the Board regularly and consents upto 30.06.2024 were issued by the Board subject to suitable conditions to achieve ZLD.
- iii) It is relevant to mention here that the Punjab Pollution Control Board vide office order no. 111 dated 12.03.2024 has constituted a committee of officers of PPCB, MC, Ludhiana PWSSB & CPCB under the headship of Chief Environmental Engineer, Ludhiana to examine the alternatives available with the industry with regard to allowing discharge into MC sewer. A copy of office order no. 111 dated 26.03.2024 is enclosed as **Annexure-A**. The committee has yet to conclude the matter.

B. Scattered Units:

- i) These units which are small and medium scale, are 43 in number. Out of these, 26 units are located in Industrial Area-A (04 units have been permanently closed and 02 units have been issued directions for closure by the board) and remaining 17 units (03 units out of these 17 units have adopted ZLD, 02 units have been closed permanently and 01 unit has shifted

to discharge onto land for plantation) are operating in various other parts of Ludhiana city.

- ii) These units have not been granted extension in time beyond 31.03.2023 and directions have been issued by the Board to these industries to stop the discharge of effluent into MC sewer as well as MCL authorities to disconnect their sewerage connections as PWSSB / MCL does not allow discharge of effluents into MC sewer.

The Status of these 54 dyeing units (11 Large scale and 43 Small/Medium scale) is enclosed as **Annexure-B**.

C. Dyeing units which are connected to Common Effluent Treatment Plants (CETPs):

- i) For the treatment of wastewater of the dyeing industries, 03 Common Effluent Treatment Plants (CETPs) of total capacity 105 MLD have been installed at Ludhiana. The details regarding dyeing cluster, capacity of CETP, site of installation, technology and existing member units are given herein below:

S. No.	Dyeing Cluster of Ludhiana City	Capacity of CETP	Site of Installation	Based on Technology	Existing Member Units	Disposal of treated wastewater
1.	Bahadurke Road	15 MLD	Bahadurke Road	SBR	36	Budha Nallah
2.	Tajpra Road	50 MLD	Tajpra Road	SBR	108	Budha Nallah
3.	Focal Point	40 MLD	Tajpra Road	SBR	67	Budha Nallah
Total	03	105 MLD	03	-	211	

D. Status of CETPs.

The detailed status of these CETPs is as under:

a. 50 MLD CETP for dyeing units located on Tajpur Road:

- i) There are 108 no. of dyeing units connected with the CETP. The CETP is achieving the standards notified by MoEF&CC except TDS. The discharge of CETP is into Buddha Nallah.
- ii) The Board has imposed Environmental Compensation of Rs. 25 lacs for violations on the Special Purpose Vehicle (SPV) which is operating the CETP.

b. 40 MLD CETP for dyeing units located in Focal Point, Ludhiana:

- i) There are 67 no. of member dyeing units of the CETP. The CETP is being monitored on monthly basis by the Punjab Pollution Control Board and is achieving the standards notified by MoEF&CC except TDS. Further, the discharge of CETP is into Buddha Nallah.
- ii) The Board has imposed Environmental Compensation of Rs. 75 lacs and a Bank Guarantee of Rs. 1 Cr. on the SPV. Rs. 25 lacs of Bank Guarantee has been encashed due to violations.

c. 15 MLD CETP for dyeing units located on Bahadur Ke Road:

- i) There are 36 no. of member dyeing units of the CETP. The CETP is achieving the standards notified by MoEF&CC except TDS. The discharge of CETP is into Buddha Nallah.
- ii) The Board has imposed Environmental Compensation of Rs. 1.77 Cr for violations on the Special Purpose Vehicle (SPV) which is operating the CETP.

The status of the 3 CETPs is enclosed as **Annexure-C**

4. It is pertinent to mention here that the concept of Common Effluent Treatment Plants (CETPs) was introduced to treat dyeing effluent at single-point source resulting in effective treatment and easy regulatory monitoring. Although CETPs were designed to consolidate and treat dyeing effluent from various dyeing units and have been made operational in the city, however many scattered units remain operational which could not connect to CETPs mainly due to geographic limitations. Though these units are achieving compliance with standards but are not connected with the centralized treatment system resulting in discharge of treated effluent into MC sewer.



5. As such it is not the case that 54 dyeing units which are located in different parts of Ludhiana district and are considered as scattered dyeing units, are operating in violation of law. The scattered dyeing units are otherwise achieving the environmental norms and complying with the standards notified by MoEF&CC. However, the board has issued directions to these units for disconnection with MC Sewer/adoption of ZLD system in the background of designation of Ludhiana as critically polluted area.

Date: 12-8-24
Place: LUDHIANA


(Er. Kanwaldeep Kaur)
Environmental Engineer, Regional
Office-1, Ludhiana,

On behalf of the Punjab Pollution
Control Board

A



No.111.....

Dated. ...12/3/2024

OFFICE ORDER

Whereas, the Department of Science, Technology & Environment, Government of Punjab considering all the aspects of the matter including various recommendations and decisions of the Hon'ble High Court, NGT and other Committees has issued directions u/s 5 of Environment (Protection) Act, 1986 vide letter dated 10.10.2019 that industrial effluents and dairy waste whether treated / partially treated or untreated shall not be discharged into municipal sewer of Ludhiana.

And whereas, Earlier to make the Budhha Nallah pollution free in compliance to the various proceedings of Hon'ble Punjab & Haryana High Court in CWP no. 7036 of 2005, the Govt. of Punjab vide its order dated 11.10.2006 appointed Sh. P.Ram IAS, Principal Secretary to Govt. of Punjab as Project Coordinator. In one of the findings of the P.Ram Committee, it was recommended that no effluent or sewage, whether treated or untreated shall be allowed to be discharged into Budha Nallah or river Sutlej.

And whereas, the Board decided that all the water polluting industries (except garment washing and service stations) discharging their effluent into municipal sewer, Ludhiana shall take adequate steps to stop discharging their industrial effluent into municipal sewer, Ludhiana by 31.03.2023 and period of consent be reduced suitably to ensure compliance of the directions given by the Govt. There are 11 (previously 12) large scale dyeing units in Ludhiana which are discharging their treated effluent into Municipal Sewer Ludhiana.

And whereas, the large-scale units submitted their representation to the Govt. and it was decided vide Board's letter no. 25440-43 dated 2/12/2022 that all the large-scale dyeing units discharging their effluent into municipal sewer Ludhiana shall take adequate steps to stop discharging their industrial effluent into municipal sewer Ludhiana by 31.03.2024 with condition that these

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Industries shall submit PERT chart for achieving Zero Liquid Discharge (ZLD) by upgrading its existing ETP.

And whereas, thereafter, these industries were given personal hearing before Chairman of the Board for compliance of the decisions.

And whereas, a committee under the chairmanship of Deputy Commissioner Ludhiana was constituted to work out the modalities / alternative arrangements to discharge the treated trade effluent of large-scale dyeing units and decided that the industries shall submit detailed calculations in support of their argument that shifting to ZLD would make their units unfeasible economically.

After deliberation, the Committee submitted its report and has proposed that the following:

- I. Technical Assessment by IIT Ropar: Engage technical institutions like IIT Ropar to assess the feasibility and viability of implementation Zero Liquid Discharge (ZLD) considering the specific circumstances of large-scale dyeing units in Ludhiana.
- II. Policy-Level Matters: Committee recognizes that industry appeals for policy changes regarding re-evaluation of the directive are beyond the committee's purview. Hence recommends forwarding these, to the appropriate state-level authorities for policy evaluation and decision- making.

Now these industries has given representation dated 12.03.2024 to the Board and has requested that the large scale units are treating the waste water and are meeting with the discharge norms prescribed by the MOEF and PPCB. They had further submitted that the following points were not mentioned in the report submitted by the committee constituted under the Chairmanship of Deputy Commissioner Ludhiana.

- a) Confirmation of PPCB that all the large-scale dyeing units are compliant w.r.t the norms of discharge notified by PPCB

- b) Confirmation of Municipal Corporation that it has no objection to the Textile Industry using the sewer system as a carrier if it is consented by the sewage Board.
- c) Confirmation of the Sewage Board that it is acceptable if the inlet water is treated and meets the norms prescribed by the Pollution Control Board.

And whereas, the large-scale industries has also given representation to the DC, Ludhiana and has requested that the implementation of the recommendation of the Committee will take time and therefore all the large scale industries be allowed to discharge their effluent into sewer till 31.03.2025.

And whereas, In a similar case of M/s Ludhiana Beverages G.T Road, Dhandhari Kalan, Ludhiana the Govt. has constituted a committee of the following members to examine the alternatives available to reuse of its treated Trade Effluent as well as review of the policy of the state Government whether any type of industry can be allowed discharge into MC sewer so as not to effect performance of STPs at terminal points:

Sr. No.	Name of the member	Designation
1.	Chief Environmental Engineer, Ludhiana	Chairman
2.	Representative of CPCB	Member
3.	Representative of Punjab Water Supply and Sewerage Board.	Member
4.	Representative of PPCB, Head Office, Patiala	Member
5.	Environmental Engineer, Regional Office-2, Ludhiana	Member Convener
6.	Representative from the industry	Member

And whereas, the request has been considered and it has been decided:

- 1) The above matter may also be referred to the said committee.



- 2) The submission of the report by the committee may take some time, therefore, in the meanwhile, the time granted vide Board's letter no. 25440-43 dated 2/12/2022 is extended till 30.06.2024.

ਮਾਨਯੋਗ ਮੁਖੀ ਪੰਜਾਬ

Chairman

Endst No. 6766

Dated 12/3/2024

A copy of above is forwarded to the Secretary to Govt. of Punjab, the Department of Science, Technology & Environment for information, please.

ਮਾਨਯੋਗ ਮੁਖੀ ਪੰਜਾਬ

Chairman

Endst No. 6767-69

Dated 12/3/2024

A copy of above is forwarded to the following for information and necessary action:-

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana.
2. The Senior Environmental Engineer, Zonal Office-1/2, Punjab Pollution Control Board, Ludhiana.
3. The Environmental Engineer, Regional Office- Ludhiana (I, II, III, IV) Punjab Pollution Control Board, Ludhiana.

ਮਾਨਯੋਗ ਮੁਖੀ ਪੰਜਾਬ

Chairman

Compliance status of all the 54 dyeing units which are not connected with the CETPs in compliance to O.A No. 546/2024								
S.No	Name and Address of the industry	ETP Status	Mode of disposal	Last monitoring	Consented Discharge Trade in KLD	Last action	Letter no. & Date of SCN/ directions etc.	Present status of Action taken if not complying (Directions/ Closure/ Sealing/BG/EC etc.)
1	M/s Nahar Spinning Mills Ltd, (Dyeing unit) Dhandari Kalan, Ludhiana.	Installed	Into sewer	25.04.2024	2650	The industry was given personal hearing given before the Chairman of the Board on 15.03.2024 w.r.t. show cause notice for revocation of consent to operate granted under the Water (Prevention & Control of Pollution) Act, 1974 alongwith notice to issue directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974, wherein, it was decided that the industry shall immediately finalize the order for installation of Zero Liquid Discharge (ZLD) plant. The industry shall submit Progress Evaluation and Review Technique (PERT) chart for installation of ZLD plant, within 15 days. The industry shall install and commission ZLD plant by 31.05.2024 and shall complete its stabilization by 30.06.2024. The industry shall submit Bank Guarantee of Rs. 50 lacs, within 15 days, as already imposed during hearing dated 16.06.2023 as assurance that the upgraded ETP based on ZLD technology will be installed and commissioned by 30.06.2024. .	Show cause notice for revocation of consent to operate granted under the Water (Prevention & Control of Pollution) Act, 1974 alongwith notice to issue directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued vide no. 1403-04 dated 06.03.2024.	The industry has neither submitted BG of Rs. 50 Lac nor it has submitted any compliance. Further, the board vide order no. 111 dated 22.3.2024 has constituted a committee to examine the alternative available to reuse trade effluent as well as to review the policy of state govt., whether any type of industry can be allowed discharge into MC sewer so as to make no effect performance of STP at terminal point. Further the time granted to these industries vide boards letter no. 25440-43 dated 2.12.2022 has been extended till 30.6.2024.
2	M/s Oriental Textile processing Co.PvtLtd, Samrala Chowk, Ludhiana	Installed	Into sewer	30.01.2024	1900	The industry was given personal hearing given before the Chairman of the Board on 15.03.2024 w.r.t. show cause notice for revocation of consent to operate granted under the Water (Prevention & Control of Pollution) Act, 1974 alongwith notice to issue direction u/s 33-A of the Water Act, 1974 wherein it was decided that the industry shall continue to operate its pollution control devices regularly and efficiently so as to achieve the prescribed standards. The industry shall immediately finalize the order for installation of Zero Liquid Discharge (ZLD) plant. The industry shall submit Progress Evaluation and Review Technique (PERT) chart for installation of ZLD plant, within 15 days. The industry shall install and commission ZLD plant by 31.05.2024 and shall complete its stabilization by 30.06.2024. The industry shall submit Bank Guarantee of Rs. 50 lacs, within 15 days, as already imposed during hearing dated 16.06.2023 as assurance that the upgraded ETP based on ZLD technology will be installed and commissioned by 30.06.2024.	Show cause notice for revocation of consent to operate granted under the Water (Prevention & Control of Pollution) Act, 1974 alongwith notice to issue directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued vide no. 1908-09 dated 04.04.2024	The industry has neither submitted BG of Rs. 50 Lac nor it has submitted any compliance. Further, the board vide order no. 111 dated 22.3.2024 has constituted a committee to examine the alternative available to reuse trade effluent as well as to review the policy of state govt., whether any type of industry can be allowed discharge into MC sewer so as to make no effect performance of STP at terminal point. Further the time granted to these industries vide boards letter no. 25440-43 dated 2.12.2022 has been extended till 30.6.2024.
3	Adhi Enterprises, B-XXIII-2120/1, Textile Colony, Industrial Area-A, Ludhiana	Installed	Into sewer	27.06.2023	100	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023 and Environmental Compensation of Rs. 50000 has been imposed on the industry.	Directions issued u/s 33-A of the Water Act, 1974 with hearing before the Chairman of the Board on 30.06.2023, vide letter no. 3495-97 dated 7.7.2023 and it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date.
4	Azeez Fabrics Pvt. Ltd (Previously Gulab Industries Pvt. Ltd.), 251, Industrial Area-A, Ludhiana	Installed	Into sewer	15.03.2024	450	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 30.06.2023, vide letter no. 1303-1305 dated 07.07.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date despite reminder notices issued by Regional Office-1, Ludhiana
5	B.K Wools, 236/5, Industrial Area-A, Ludhiana	Installed	Into sewer	26.07.2023	50	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 30.06.2023, vide letter no. 3452-55 dated 07.07.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date

6	Bharat Jiwan Dyeing Factory, 42, Industrial Area-A, Ludhiana	Installed	Into sewer	05.03.2024	100	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 30.06.2023, vide letter no. 3477-79 dated 07.07.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
7	Capital Dyeing Company, 176, Industrial Area-A, Ludhiana	Installed	Into sewer	14.10.2023	100	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023.	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 06.07.2023, vide letter no.3435-37 dated 7.7.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent	The industry gave proposal for shifting its unit for shifting of its unit from present location and also obtained CTE for shifting the unit at suitable location. Accordingly consents have been granted to the industry for short term.
8	D.V Saharan & Sons, Plot No. 404, Industrial Area-A, Ludhiana	-	-	-	-	Closed Permanently	Closed Permanently	Closed Permanently
9	Golu International, 14-A, Industrial Area-A, Ludhiana	Installed	Into sewer	17.10.2023	120	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 06.07.2023, vide letter no. 3180-81 dated 28.6.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	Directions u/s 33-A were confirmed by the Competent Authority for the disconnection of the electric supply vide letter no. 6469-6471 dated 9.11.2023. The electric connection disconnected vide TDCO no. 7/104 dated 23.11.2023.
10	Ishan Enterprises, 887, Industrial Area-A, Ludhiana	Installed	Into sewer	06.12.2023	150	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 06.07.2023, vide letter no. 3420-22 dated 07.7.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
11	Jamna Dyeing & Finishing Mills, 2840, Industrial Area-A, Link Road, OppAmanDharam Kanda, Ludhiana	Installed	Into sewer	30.06.2023	47	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before the Chairman of the Board on 30.06.2023, vide letter no. 4883-85 dated 07.7.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date

12	Madan Dyeing & Finishing Factory, J-1, Textile Colony, Industrial Area-A, Ludhiana	Installed	Into sewer	30.10.2023	250	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023 and EC imposed of Rs. 50,000/-.	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 06.07.2023, vide letter no. 3411-13 dated 7.7.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
13	National Scientific Dyers, 37, Industrial Area-A, Ludhiana	Installed	Into sewer	10.03.2023	300	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023 and Environmental Compensation of Rs. 50000 has been imposed on the industry.	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 06.07.2023, vide letter no. 3447-49 dated 07.07.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
14	Natraj Scientific Dyers, Opp. AmanDharam Kanda, Link Road, Industrial Area-A, Ludhiana	Installed	Into sewer	17.10.2023	200	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023.	The industry was given personal hearing given before Worthy Chairman of the Board w.r.t. notice to issue direction u/s 33-A of the Water (prevention & Control of Pollution) Act, 1974 vide no. 3428 dated 07.07.2023 (attached), wherein it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	Directions u/s 33-A were confirmed by the Competent Authority for the disconnection of the electric supply vide letter no. 4418-19 dated 5.8.2024.
15	Oriental Knitfab Pvt. Ltd. 278, Industrial Area-A, Ludhiana	-	-	-	-	Closed Permanently	Closed Permanently	Closed Permanently
16	Pawan Lakshmi Processors, 35-36 B, Textile Colony, Industrial Area-A, Ludhiana	-	-	-	-	Closed Permanently	Closed Permanently	Closed Permanently
17	Perfect Dyeing & Finishing Industries, 97-C, Industrial Area-A, Ludhiana	Installed	Into sewer	17.10.2023	240	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023 and EC imposed of Rs. 100,000/-.	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 06.07.2023, vide letter no. 3444-46 dated 07.07.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
18	Pritam Sci. Dyers, 16-A, Industrial Area-A, Ludhiana	Installed	Into sewer	17.10.2023	285	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023.	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 06.07.2023, vide letter no. 3432-34 dated 07.07.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent. The MCL has not disconnected the sewer connection till date	The MCL has not disconnected the sewer connection till date

19	Punjabi Dyeing, 367, Industrial Area-A, Ludhiana	Installed	Into sewer	17.10.2023	250	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 30.06.2023, vide letter no. 3480-82 dated 07.07.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
20	R.P. Processors, 848/11, Industrial Area A, Ludhiana	Installed	Into sewer	17.10.2023	250	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 30.06.2023, vide letter no. 3086-88 dated 07.07.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
21	Rajneesh Dyeing House, 16-B, Industrial Area-A (Extension), Ludhiana	Installed	Into sewer	26.07.2023	60	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 30.06.2023, vide letter no. 3438-40 dated 07.07.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent. Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 6.7.2023, vide letter no. 3438-40 dated 7.7.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
22	Rampal Sci. Dyers, 216, Industrial Area-A, Ludhiana	Installed	Into sewer	26.07.2023	100	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 30.06.2023, vide letter no. 3471-73 dated 07.07.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
23	Sangam Dye House, H-8, Textile Colony Ludhiana	-	-	-	-	Closed Permanently	Closed Permanently	Closed Permanently
24	Swaastik Scientific Dyers (Previously Mahadev Dyeing & M/s Satyam Sci Dyers)D-4, Textile Colony, Industrial Area-A, Ludhiana	Installed	Into sewer	17.10.2023	130	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023 and EC imposed of Rs. 50,000/-.	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 30.06.2023, vide letter no. 3423-25 dated 7.07.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date

25	Sewak Scientific Dyers, Plot No. 131/1, Industrial Area-A, Ludhiana	Installed	Into sewer	17.10.2023	50	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 6.7.2023, vide letter no. 3417-19 dated 7.7.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
26	Sun Shine Dyeing Pvt. Ltd., 261, Industrial Area-A, Ludhiana	Installed	Into sewer	17.10.2023	432	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 6.7.2023, vide letter no. 4623-24 dated 18.08.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
27	Dhir Processors & Traders, 123, Industrial Area-A, Ludhiana	Installed	Into sewer	26.07.2023	48	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 6.7.2023, vide letter no. 3429-31 dated 07.7.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
28	Om Processors Pvt. Ltd., K-3, Textile Colony, Industrial Area-A, Ludhiana	Installed	Into sewer	17.10.2023	700	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 6.7.2023, vide letter no. 3441 dated 7.7.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date
29	M/s Awon Printers, St. No. 3, Baba Gajja Jain Colony, Near Moti Nagar, Ludhiana	Installed	Into sewer	17.11.2023	150	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 28.7.2023, vide letter no. 4615-17 dated 18.8.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date despite reminder notices issued by Regional Office-1, Ludhiana
30	M/s H.C Dyeing Works, B-30, Plot No. 3595-96, Baba Deep Singh Nagar, Moti Nagar, Ludhiana	Installed	Into sewer	01.12.2023	400	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 30.06.2023, vide letter no. 3076-77 dated 27.6.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date despite reminder notices issued by Regional Office-1, Ludhiana

31	M/s J.S Jain Dyeing Factory Plot no. 26/6/2, Near Moti Nagar, Bye Pass Ludhiana	Installed	Into sewer	17.11.2023	140	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023.	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 30.06.2023, vide letter no. 3060-61 dated 27.6.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date despite reminder notices issued by Regional Office-1, Ludhiana
32	M/s Malhotra Dyeing Kuldeep Nagar, Jalandhar Road, Ludhiana	Installed	Into sewer	17.10.2023	550	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 28.7.2023, vide letter no. 4419-21 dated 11.8.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date despite reminder notice issued by Regional Office-1, Ludhiana
33	M/s Nav Bharat Dyeing Works, Sardar Nagar, Rahon Road, Ludhiana	-	-	-	-	Closed	Closed	Closed
34	M/s Ramal Dyeing, Jalandhar Bye Pass, Opp. Shakti Nagar, Ludhiana	Installed	Into sewer	17.10.2023	350	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 28.7.2023, vide letter no. 4416-18 dated 11.8.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date despite reminder notice issued by Regional Office-1, Ludhiana
35	M/s Sagar Apparels, B-XXX-2586/87, Baba Gajja Jain Colony, Moti Nagar Ludhiana	Installed	Into sewer	17.11.2023	270	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 30.06.2023, vide letter no. 3048-49 dated 27.6.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date despite reminder notices issued by Regional Office-1, Ludhiana
36	M/s Sanjeev Dyeing Works, 1004/9, Circular Road, Ludhiana	Installed	Into sewer	17.10.2023	500	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023.	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 28.7.2023, vide letter no. 4422-24 dated 11.8.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date despite reminder notice issued by Regional Office-1, Ludhiana

37	M/s B.S Dyers, Plot No. 7, Friends Industrial Estate, Opp Aarti Steels, Focal Point, Ludhiana	Installed	Into sewer	12.01.2014	45	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 28.7.2023, vide letter no. 4610-12 dated 18.8.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The industry is not in operation since long. Further, the MCL has not disconnected the sewer connection till date despite reminder notices issued by Regional Office-1, Ludhiana
38	M/s KKK Mills D-40, Phase-5, Focal Point, Ludhiana	Installed	Into sewer	07.12.2022	90.7	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	Directions issued u/s 33-A of the Water Act, 1974 with hearing before Chairman of the Board at Patiala on 30.06.2023, vide letter no. 3056-57 dated 27.6.2023 it was decided as under:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining Prior permission /consent of the Board. 3. The Authorities of Municipal Corporation Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date despite reminder notices issued by Regional Office-1, Ludhiana
39	M/s Awon Processors, H No-176, Khasra No-22//24, B-XXX- 2618-2619/A, Moti Nagar, Ludhiana	Installed	Into sewer	05.07.2022	7	Direction u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 be issued to the industry that the industry shall not discharge its industrial effluent into municipal sewer after 31.03.2023	The industry has been complied with the direction & has installed the ZLD. No further action required in this matter.	The industry has complied with the directinos & has installed the ZLD. No further action is required.
40	M/s Oswal Wollen mill Ltd, GT Sherpur, Ludhiana.	Installed	Into Sewer	1.2.2024	3600	Notice u/s 33-A of the Water Act, 1974 issued with hearing before the Hon'ble Chairman of the Board on 15.03.2024.	The industry was issued notice u/s 33-A of the Water Act, 1974 alongwith hearing given before the Hon'ble Chairman of the Board on 15.03.2024 vide letter no. 1096 dated 15.2.2024 and no. 1400 dated 6.3.2024, wherein the industry was imposed Bank Guarantee of Rs 50 Lacs in order to achieve ZLD system by 30.6.2024.	The Govt. of Punjab has given time period upto 30.06.2024 to industry to adopt ZLD technology.
41	M/s Eveline International, GT road, Dhandari Kalan, Ludhiana.	ZLD	ZLD	27.2.2024	600	-	-	The industry has achieved ZLD system.
42	M/s Sharman Woollen Mills Ltd, VPO Juglana, Ludhiana	Installed	Into Sewer	24.1.2024	175	Notice u/s 33-A of the Water Act, 1974 issued with hearing before the Hon'ble Chairman of the Board on 30.6.2023	The industry was issued notice u/s 33-A of the Water Act, 1974 alongwith hearing given before the Hon'ble Chairman of the Board on 30.6.2023 vide letter no. 3054-55 dated 27.6.2023, wherein it was decided that:- 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining prior permission/consent of the Board. 3. The Authorities of Municipal Corporation, Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date despite of reminders issued by the Board vide letter no. 3466 dated 7.7.2023, no. 774 dated 15.4.2024 and no. 1420 dated 26.6.2024.
43	M/s Garg Acrylic Ltd, Industrial Area C Ludhiana.	Installed	Into Sewer	4.6.2024	900	Notice u/s 33-A of the Water Act, 1974 issued with hearing before the Hon'ble Chairman of the Board on 16.6.2023.	The industry was issued notice u/s 33-A of the Water Act, 1974 alongwith hearing given before the Hon'ble Chairman of the Board on 16.06.2023 vide letter no. 2473 dated 7.6.2023, wherein EC of Rs 5.0 Lacs and BG of Rs 10 Lacs was imposed. The industry has challenged the decision of the Board before Hon'ble Appellate Authority.	The Govt. of Punjab has given time period upto 30.06.2024 to industry to adopt ZLD technology.

44	M/s Venus Cotsyn India Ltd (Duke Fabrics India Limited), G.T. Road, Near Jalandhar Bye Pass, Ludhiana.	Installed	Into sewer line of MCL	04.04.2024	1845	-	-	The Government of Punjab has given time period upto 30.06.2024 to the industry to adopted ZLD technology.
45	M/s Vardhman Spinning & General Mill, Chandigarh Road, Ludhiana	Installed	Into sewer line of MCL	02.03.2023	2000	-	-	The Government of Punjab has given time period upto 30.06.2024 to the industry to adopted ZLD technology.
46	M/s Mahaluxmi Processing House Pvt Ltd, C-231 phase 8 Focal Point Ludhiana.	Installed	Into sewer	19-06-2024	2000	Sample taken on 19.06.2024 and results are awaited.	Notice u/s 33-A of Water Act, 1974 vide letter no. 2268 dated 05.04.2024.	The industry was given personal hearing before the Chairman of the Board on 23.04.2024 w.r.t. notice to issue directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 as amended n 1988 vide Board letter no. 2946-47 dated 08.05.2024 and wherein it was decided that:- 1. The industry shall continue to operate its pollution control devices regularly and efficiently so as to achieve the prescribed standards. 2. The industry shall submit action plan alongwith PERT Chart for the installation and commissioning of ZLD Plant, within 15 days. 3. The industry shall complete, commission, stabilize and operate the upgraded effluent treatment plant so as to achieve zero liquid discharge, by 30.06.2024, failing which Board shall be constrain to take further action as per the Environmental Laws. 4. The industry shall submit a bank guarantee of Rs. 50 Lac with validity for one year, within 15 days as an assurance that the upgraded ETP based on ZLD technology will be installed and commissioned by 30.06.2024. 5. Consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 be granted to industry upto 30.06.2024. 6. The industry will be re-heard again after 15.06.2024. 7. Environmental Engineer, Regional Office 4, Ludhiana shall visit the industry and submit comprehensive report / recommendations, within 15 days. 8. It was made clear to the industry to be careful in future and if the industry is found violating under the provisions of Water Act, 1974 in future, then strict action may be taken against the industry, without any further notice/ opportunity of hearing. The compliance of the above has been sent to the Competent Authority and further action is under process
47	M/s Vardhman Polytex Ltd, D-295/1 Phase 8 Focal point, Ludhiana.	Installed (Now closed wet process)	Into sewer	23.04.2024	900	Wet machinery of the industry was sealed by the Board.	Directions u/s 33-A of Water Act, 1974 vide letter no. 2513-14 dated 19.04.2024.	Wet machinery of the industry was sealed by the Board and industry has obtained revised consent to operate under the Water Act, 1974 and under the Air Act, 1981 for its dry process.
48	M/s Vardhman Yarn and Thread Ltd, D-295/2 phase 8 Focal point Ludhiana	Installed	Into sewer	19-06-2024	550	Sample taken on 19.06.2024 and results are awaited.	Notice u/s 33-A of Water Act, 1974 vide letter no. 2266 dated 05.04.2024.	The industry was given personal hearing before the Chairman of the Board on 23.04.2024 w.r.t. notice to issue directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 as amended n 1988 vide Board letter no. 2889-90 dated 08.05.2024 and wherein it was decided that:- 1. The industry shall continue to operate its pollution control devices regularly and efficiently so as to achieve the prescribed standards. 2. The industry shall submit action plan alongwith PERT Chart for the installation and commissioning of ZLD Plant, within 15 days. 3. The industry shall complete, commission, stabilize and operate the upgraded effluent treatment plant so as to achieve zero liquid discharge, by 30.06.2024, failing which Board shall be constrain to take further action as per the Environmental Laws. 4. The industry shall submit a bank guarantee of Rs. 50 Lac with validity for one year, within 15 days as an assurance that the upgraded ETP based on ZLD technology will be installed and commissioned by 30.06.2024. 5. Consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 be granted to industry upto 30.06.2024. 6. The industry will be re-heard again after 15.06.2024. 7. Environmental Engineer, Regional Office 4, Ludhiana shall visit the industry and submit comprehensive report / recommendations, within 15 days. The compliance of the above has been sent to the Competent Authority and further action is under process
49	M/s Centex International Pvt. Ltd., Sua Road, Village Gobindgarh, Adj. Focal Point, Phase-VII, Ludhiana.	Installed	Into sewer	19-06-2024	1000	Notice u/s 33-A of the Water Act, 1974 & for refusal of consent issued with hearing on 12.06.2023 before the Chairman of the Board.	Notice u/s 33-A of Water Act, 1974 vide letter no. 2264 dated 05.04.2024.	The industry was given personal hearing before the Chairman of the Board on 23.04.2024 w.r.t. notice to issue directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 as amended n 1988 and wherein it was decided that:- 1. The industry shall continue to operate its pollution control devices regularly and efficiently so as to achieve the prescribed standards. 2. The industry shall submit action plan alongwith PERT Chart for the installation and commissioning of ZLD Plant, within 15 days. 3. The industry shall complete, commission, stabilize and operate the upgraded effluent treatment plant so as to achieve zero liquid discharge, by 30.06.2024, failing which Board shall be constrain to take further action as per the Environmental Laws. 4. The industry shall submit a bank guarantee of Rs. 50 Lac with validity for one year, within 15 days as an assurance that the upgraded ETP based on ZLD technology will be installed and commissioned by 30.06.2024. 5. Consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 be granted to industry upto 30.06.2024. 6. The industry will be re-heard again after 15.06.2024. 7. Environmental Engineer, Regional Office 4, Ludhiana shall visit the industry and submit comprehensive report / recommendations, within 15 days. The compliance of the above has been sent to the Competent Authority and further action is under process
50	M/s Ganesh Dyeing Mills, G.T. Road, Dhandari Kalan, Ludhiana.	Installed	Into Sewer	20.3.2024	46	Notice u/s 33-A of the Water Act, 1974 issued with hearing before the Hon'ble Chairman of the Board on 30.6.2023	The industry was issued notice u/s 33-A of the Water Act, 1974 alongwith hearing given before the Hon'ble Chairman of the Board on 30.6.2023 vide letter no. 3052-53 dated 27.6.2023, wherein it was decided that. 1. The industry shall immediately dismantle and remove all outlets and shall stop discharging its trade effluent into sewer. 2. The industry shall not operate its outlet for discharge of trade effluent into sewer without obtaining prior permission/consent of the Board. 3. The Authorities of Municipal Corporation, Ludhiana shall immediately disconnect the sewer connection available to the industry for disposal of its trade effluent.	The MCL has not disconnected the sewer connection till date despite of reminders issued by the Board vide letter no. 3463 dated 7.7.2023 and no. 1440 dated 31.12.2023.

51	M/s Sahib Synthetics, G.T. Road, West, Ludhiana	Installed	Onto land for plantation	21.11.2022	220	Directions u/s 33-A of Water (Prevention & Control of Pollution) Act, 1974 were issued to the MCL vide no. 2591 dated 31.05.2023 that the authorities concerned shall disconnect the sewer connection of the industry, till further orders.	Directions u/s 33-A of Water (Prevention & Control of Pollution) Act, 1974 were issued to the MCL vide no. 2591 dated 31.05.2023 that the authorities concerned shall disconnect the sewer connection of the industry.	The industry is now discharging its treated trade effluent onto land for plantation. Sewer connection of the industry has been disconnected by the Municipal Corporation Ludhiana. The MCL has also informed to the Punjab Pollution Control Board vide letter no. 127/XEN/O&M/Z-A dated 14.07.2023 regarding disconnection of the sewer connection of the industry.
52	M/s Jarnail Army Store, St. No. 4, Iqbal Nagar, Tajpur Road, Ludhiana	Installed	ZLD installed	NR	10	The industry has installed the RO and evaporator after ETP for reuse and ZLD.	-	The industry has installed ZLD.
53	M/s Ram Dyeing, Near Radha Swami Satsang House, Tibba Road, Ludhiana	Installed	ZLD installed	NR	5	No action pending as industry has installed ZLD.	-	MC Ludhiana has disconnected the sewer connection of the industry. The industry has installed ZLD.
54	M/s Beas Scientific Dyers, New Shakti Nagar, G.T. Road, Ludhiana	The industry unit closed permanently in year 2022.						

Details of CETPs in compliance to Hon'ble NGT in OA no. 546/2024												Annexure-C	
S.No	Name & Address of CETP	Status of consent Authorisation and validity	Install Capacity, in MLD	Actual Treatment in MLD	No. of Dyeing Units connected with CETP	Process of CETP	Discharge quantity in MLD	Receiving water body (Drain/Nalla/Land/River)	Sludge Generation tons/day	Mode of disposal of Sludge	Status of operation	PPCB prescribe inlet standard for CETP	
1	40 MLD CETP.Focal Point	Air(Valid) Water(valid) Authorization (Valid)	40 MLD	32 MLD	67	SBR	32 MLD	Budha Nallah	35-40	TSDF NIMBUA	In operation	No	
2	50 MLD CETP. Tajpur Road	Applied	50	39	108	SBR	39MLD	Budha Nallah	32	TSDF NIMBUA	In operation	No	
3	15 MLD CETP, Bahadurke Road	Applied	15	15	34	SBR	13 MLD	Budha Nallah	2	TSDF NIMBUA	In operation	No	

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S. No	Name & Address of the unit	Small/Medium unit with geo code	Environmental Clearance	Consent from PPCB	Consumption of water and intake source	Provision for pretreatment within the unit	If connected to CETP and the quantity to be supplied to the CETP (KLD)	Capacity of the CETP to which the unit is connected and the environmental/consent for the CETP	Quantity discharged from CETP along with water quality analysis (to be annexed) and mode of discharge (land, river canal etc.)	If having own ETP along with geo code and capacity (KLD)	Quantity discharged from ETP (KLD) along with water quality to be annexed analysis and mode of discharge (land, river canal etc.)
1	A.D. Dyeing & Finishing Mills, Geeta Nagar, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2023/23503750 dated 08.11.2023, valid upto 31.03.2027.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	323	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
2	A.K. Dyeing House, Geeta Nagar, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2020/12984331 dated 28.08.2020, expired on 30.06.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	522	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
3	A.K. Dyeing, Jaswal Complex, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2021/16399693 dated 19.10.2021, expired on 18.10.2022.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	694	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
4	Aashish Dyeing, (Shivala Processors), 2220/6, Mahavir Complex, Opp. Central Jail, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2022/17745180 dated 08.03.2022, expired on 07.03.2023.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	150	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
5	Abhay Processors Eariler known as Shyam Dyeing & Finishing Mills, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/25566079 dated 26.06.2024, valid upto 30.06.2026.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	413	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
6	Adarsh Processors, Mahavir Complex, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/26126645 dated 24.09.2024, valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	182	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
7	Aman Processors, Opp. Central Jail, Near Shiv Mandir, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/25462433 dated 20.04.2024, valid upto 20.04.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	150	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
8	Arora Brothers Creations, Plot no. 48, Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/26069525 dated 15.07.2024, valid upto 30.06.2028.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	200	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP

9	Balak International, Plot No. 14, Jaswal Complex, Kakka Village Road, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/264 84796 dated 11.08.2024, valid upto 11.08.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	625	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
10	Balarama Tex Ltd Eariler known as Gangesh Cottex, B/s Yogi Dyeing, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2023/243 81549 dated 06.12.2023, valid upto 06.12.2028.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	300	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
11	Berry Scientific Dyers, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2021/1 5160432 dated 12.03.2021, Expired on 30.06.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	348	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
12	C.K. Processors, Jaswal Complex, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2023/242 62232 dated 29.12.2023 valid upto 28.12.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	783	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
13	Deepak Dyeing House (M/s Ghip's Processors) Tajpur Road, Near Jaswal Dyeing Complex, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/255 73841 dated 03.05.2024 valid upto 03.05.2027.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	400	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
14	Famina Fabrics, Plot no. 37, Jaswal Complex, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/255 97977 dated 06.05.2024 valid upto 06.05.2027.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	280	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
15	Friends Finishers, Tajpur Road, Opp. Central Jail, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2018/7 911644 dated 29.08.2018 expired on 30.06.2023.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	200	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
16	G.K. Finishing, Mata Karam Kaur Colony, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/253 25377dated 04.04.2024 Valid upto 04.04.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	100	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
17	G.P. Dyeing, Geeta Nagar, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/266 60696 dated 04.08.2024 valid upto 04.08.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	393.6	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
18	G.R. Woollen Mills, Geeta Nagar, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2023/242 65390 dated 24.11.2023 valid upto 24.11.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	317	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP

19	Ganga Dyeing & Processors, Bhamian Kalan, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2023/24204297 dated 29.11.2023 valid upto 29.11.2028.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	400	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
20	Fortune Impex, (previously known as Golden Processors), VILL. Bhamian Kalan Tajpur Road, Ldh	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Fresh/LDH3/2024/23524021 dated 24.09.2024 valid upto 30.06.2028.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	1163	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
21	Gupta Shivam Dyeing Processors, Village Bhamian Kalan, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Fresh/LDH3/2024/26161205 dated 06.08.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	522	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
22	Gupta Shivam Processors (Previously known as M/s Shree Balaji Dyeing & Finishing Mill), 137, Mahavir Jain Colony, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Fresh/LDH3/2023/21490456 dated 21.06.2023 expired on 20.12.2023.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	150	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
23	Handa Processors, St. No. 7, Geeta Nagar, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2023/24107507 dated 02.11.2023 valid upto 02.11.2028.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	430.4	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
24	G.K.K. PROCESSORS Previously known as M/S HINDUSTAN FINISHERS, Tajpur Road, Opp. Central Jail, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/25143809 dated 01.04.2024 valid upto 01.04.2027.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	261	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
25	Sat Sahib Dyeing (Previously Hindustan Processors], Mahavir Jain Colony, Opp. Octrio Post, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/25964255 dated 30.08.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	222	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
26	Hinglaj Processors, Jamalpur Awana, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Fresh/LDH3/2024/26226142 dated 08.08.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	609	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
27	Bajrang Bali Dyeing earlier known as Indoman Dyeing Works, Opp. Central Jail Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2021/16872108 dated 27.10.2021 expired on 26.04.2022.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	243	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
28	Jai Maa Dyeing & Finishing Mills, 485, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/25338476 dated 03.04.2024 valid upto 03.04.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	150	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP

29	Jai Shree Radhey Industry, St. No. 03, Geeta Nagar, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/243 58050 dated 02.01.2024 valid upto 02.01.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	518.5	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
30	Jasbir Dyeing House, 2250/3 K, Geeta Nagar, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2020/1 1577977 dated 21.05.2020 expired on 30.06.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	434	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
31	Jindal Finishing Works, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/255 88139 dated 15.05.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	787	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
32	Jiwan Risham Processors (SEA Fashion), Vill. Bhamian Kalan, PO Mundia kalan, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/251 74360 dated 18.03.2024 valid upto 18.03.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	100	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
33	Gopal Ji Garments Pvt. Ltd., formally known as JMG Garments, Mahavir Dyeing Complex, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2022/1 7595096 dated 06.01.2022 expired on 05.01.2023.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	203	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
34	K.B. Dyeing, Street No. 5, Geeta Nagar, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2023/241 08849 dated 02.11.2023 valid upto 02.11.2028.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	190	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
35	Kairavi Processors, Plot no.98-99, Mahavir Colony, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/268 11131 dated 01.10.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	200	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
36	Khanna Industries, Kakka Road, Opp. Central Jail, tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2023/237 60395 dated 24.11.2023 valid upto 31.03.2027.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	870	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
37	Khanna Processors, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/256 15992 dated 08.05.2024 valid upto 08.05.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	520	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
38	Koutton Dyeing HouseJaswal Complex, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2023/241 25369 dated 04.11.2023 valid upto 04.11.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	382.5	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP

39	Krishna Industries (M/s Krishna Dyieng), 2220/10-A, Shiv Mandir St., Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2023/241 88395 dated 20.11.2023 valid upto 20.11.2028.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	300	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
40	Krishna Processors, B-XXXI, Kullewal, Mahavir Complex, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/250 06619 dated 26.02.2024 valid upto 26.02.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	522	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
41	Lovely Industries, Near Amrit Dharam Kanda, New Puli, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2021/1 6480507 dated 23.09.2021 expired on 22.09.2022.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	1214	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
42	M.R. Dyeing & Finishing Mills, Geeta Nagar, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/255 16818 dated 21.05.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	750	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
43	M/s Abhinandan Knits (P) Ltd., (Formally known as M.Tech Processors), Mahavir Jain Colony, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/268 03983 dated 24.09.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	431	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
44	Madhok Scientific DyersPlot no. 104, Mahavir jain Colony, Tajpur Road, Ldh	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/255 01222 dated 07.10.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	391.5	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
45	Mahabir Dyeing House, 2279/1, Vishwakarma Nagar, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/265 48797 dated 01.10.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	435	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
46	Maharaja Dyeing & Finishing Mills, Mahavir Complex, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2019/1 0457351 dated 16.09.2019 expired on 30.06.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	785	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
47	Mahavir Dyeing & Finishing Industries, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2021/1 3232420 dated 12.01.2021 expired on 30.06.2021.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	1435	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
48	Megha Processors, Mahavir Dyeing Complex, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/254 12080 dated 26.06.2024 valid upto 30.06.2026.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	300	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP

49	Mohinder Dyeing & Finishing House, Mahavir Colony, Kakka Road, Near Makkar Textile, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/268 40561 dated 24.09.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	534	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
50	N.V. Processors (Eariler known as Veer Garment), 117, Mahavir Jain Colony, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2022/202 31523 dated 16.12.2022 expired on 15.03.2023.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	415	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
51	New Amba Dyeing (Unit No. 2), Mata Karam Kaur Colony, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2021/1 5929427 dated 27.07.2021 valid upto 30.06.2026.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	162	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
52	New Amba Dyeing, Mata Karam Kaur Colony, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2022/203 98274dated 26.12.2022 expired on 25.03.2023.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	336	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
53	Paras Knit, 2220-2C/1, Mahavir Dyeing Complex, Tajpur Road,	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2022/1 9108831 dated 08.08.2022 expired on 07.08.2023.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	255	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
54	Prabhat Dyeing & Finishing Industry, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/242 61878 dated 05.05.2024 valid upto 05.05.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	346.5	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
55	S. G. PROCESSORS (Tenant of M/s Parmod Dyeing), Geeta Nagar, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/266 76948 dated 01.10.2024 valid upto 30.06.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	100	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
56	Ponahari Dyeing Works, Jaswal complex, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/257 09480 dated 20.08.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	399	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
57	R.K. Finishing & Processing, Near Shiv Mandir, Opp. Central Jail, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/241 30894 dated 26.02.2024 valid upto 26.02.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	200	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
58	R.K. Washing, Plot no.22, Tajpur Road, Mahavir Colony, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/256 91262 dated 17.05.2024 valid upto 17.05.2026.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	64.5	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP

59	R.S. Dyeing, Geeta Nagar, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2024/23923787 dated 01.01.2024 valid upto 31.12.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	169	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
60	Rasila Processors, 13118, Mata Karam Kaur Colony, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2023/20875816 dated 27.02.2023 valid upto 26.02.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	140	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
61	Royal Processors, 2220/8, Shiv Mandir Street, Mahavir Dyeing Complex, Tajpur Road, Opp Central Jail, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/25374359 dated 09.04.2024 valid upto 09.04.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	100	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
62	S.K. Dyeing & Finishing, Plot No.1, Mahavir Jain Industrial complex, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/24877499 dated 21.06.2024 valid upto 30.06.2027.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	527	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
63	S.K. Industries (Shree Balaji Dyeing), 2250/30-A, Geeta Nagar, Tajpur Road, Ludhiana (Earlier Paramount Dye-Tech)	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/25597852 dated 06.05.2024 valid upto 06.05.2027.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	149	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
64	Saral Dyers, Mahavir Colony, Tajpur Road, Ludhiana (Old Name Stylo Colour Art)	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2022/20229224 dated 03.11.2022 expired on 02.02.2023.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	701	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
65	Sehyog Enterprises, Vill. Bhamian Kalan, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/25328082 dated 15.04.2024 valid upto 15.04.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	835.1	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
66	Shoshi Exports, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/24532369 dated 27.03.2024 expired on 26.09.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	150	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
67	Shree Balaji Processors, Opp. Central Jail, Tajpur Road, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2024/25138292 dated 01.07.2024 valid upto 30.06.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	729	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
68	Sunrise Dyers & Processors Pvt. Ltd., (Earlier Known as Quality Dyeing & Process Mills), B-XXX-2220/8A, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2022/19133992 dated 06.08.2022 expired on 30.06.2023.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	602	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP

69	Techno Knit Craft, Jaiswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/266 38526 dated 01.10.2024 valid upto 30.09.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	863	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
70	Vidhata Processors (Eariler Known as G.M.G. Processors), Dyeing Complex, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/251 94156 dated 19.03.2024 valid upto 19.03.2026.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	90.5	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
71	Vohra Dyeing Factory, Jaswal Complex, Plot No. 10, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/252 16026 dated 03.05.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	347	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
72	Webson Hosiery Factory (Location-1), (Previously Known as: Shiv Processors), Jaswal Complex, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/262 02443 dated 11.07.2024 valid upto 11.07.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	504	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
73	Webson Clothing India Earlier Known As Webson Hosiery Factory, Location-2, Khasra no.20//4/2, Village Bhamian Kalan, Jaiswal Complex, Tajpur Road, Industrial Area, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/265 01109 dated 04.09.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	652	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
74	Woolco Dyers, St. No. 6, Geeta Nagar, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/255 47246 dated 13.06.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	215	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
75	Lakshmi Processors Previously Known as Yogi Dyeing, 86-88, Jamalpur Awana, Mahavir Jain Colony, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/255 83877 dated 21.06.2024 valid upto 30.06.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	919	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
76	Yogita Collection, Mahavir Jain Complex, Opp. Central Jail, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/242 90989 dated 12.01.2024 valid upto 31.12.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	868	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
77	Shiv Shakti Dyeing, Kakka Road, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2023/241 39780 dated 08.12.2023 valid upto 07.12.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	777	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP

78	Fashion Fast (Earlier Known as Sparsh Creations), Geeta Colony, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/261 63749 dated 17.09.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	200	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
79	Rama Krishna Dyeing, Kakka Road,Opp Central Jail,Tajpur Road,Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2023/241 26053 dated 08.12.2023 valid upto 07.12.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	1305	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
80	Royal Coating Plot No-53, Jaswal Complex, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/255 98013 dated 06.05.2024 valid upto 06.05.2027.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	480	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
81	New Ashok Dyeing Factory, #181, Jaiswal Complex, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/234 76082 dated 02.01.2024 valid upto 01.01.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	200	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
82	Komal Dyers, B-31, Preet Nagar, Kakka Road, Tajpur Road, Jamalpur Awana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/269 32448 dated07.10.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	1176	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
83	Styllia Garments, Tajpur Road, Near Central Jail, Kakka Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2024/2 4201725 dated 27.03.2024 expired on 30.06.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	100	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
84	H.M. International. Plot No - 27, Near Hardev Nagar, Tajpur Road, Bhamian Kalan, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2023/240 27211 dated 06.12.2023 valid upto 05.12.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	150	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
85	Muskan Processor, Mahavir Jain Colony, Opp Central Jail Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2022/1 7857003 dated 06.04.2022 expired on 05.04.2023.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	409	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
86	N.K. Washing, Guru Nanak Nagar, Bhamian Kalan, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2023/237 29735 dated 06.12.2023 valid upto 05.12.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	150	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
87	Flora Dyeing, Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/262 80117 dated 02.08.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	339	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP

88	Gurmehar International Multi trades Pvt Ltd. Plot No-B-31-2220/9E/6A, Mahavir Jain Colony, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2023/245 15308 dated 22.12.2023 valid upto 22.12.2028.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	11.2	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
89	Lotus Clothing Co., Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/249 99690 dated 25.02.2024 valid upto 25.02.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	462	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
90	Mahadev Washing, Tajpur Road, Opp. Central Jail, Mandir Wali Gali, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/255 67351 dated 19.06.2024 valid upto 30.09.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	190	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
91	Media Impex Pvt. Ltd., Vill. Bhamian Kalan, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/242 51764 dated 16.01.2024 valid upto 30.06.2028.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	908	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
92	Shree Lakshmi Industries, Jaswal Complex, Opp. Central Jail, Tajpur Road, LDH	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/242 43053 dated 02.01.2024 valid upto 01.01.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	783	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
93	A.K. Fabrics and processors, B-31, Jaswal Complex, Near Abadi, Preet Nagar, Kakka Road, Tajpur Road, Jamalpur Awana, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/214 57239 dated 07.10.2024 valid upto 30.06.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	348	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
94	Jai Ganesh Processor, Vill. Bhamian Kalan, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2020/1 3001263 dated 09.09.2020 expired on 30.06.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	773	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
95	Narang Sons International, 2220-D, Mahavir Dyeing Complex, Opp-Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Fresh/LDH3/2022/1910 5299 dated 22.07.2022 expired on 21.10.2022.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	150.8	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
96	Bawa jeans Care Co. Plot no. 17-A, Mahavir Jain Colony, Opp. Central Jail, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Renewal/LDH3/2021/1 4530585 dated 11.02.2021 expired on 10.02.2022.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	165	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP

97	Onkar Industries, Plot No. 18, Focal Point, Central Jail Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2023/242 29202 5 dated 21.11.2023 valid upto 21.11.2028.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	150	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
98	New Bombay Dyeing & Bleaching House, Plot NO. 40, Mahavir Jain Colony, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/255 32876 dated 11.07.2024 valid upto 30.06.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	480	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
99	Shree Krishna Industries, Shiv Mandir Street, Opp central Jail ,Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/248 23306 dated 19.07.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	458	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
100	R.R. Fabrics, PLOT NO-B-XXXI, MAHAVIR JAIN COLONY, OPP CENTRAL JAIL, TAJPUR ROAD, LUDHIANA	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2024/247 21976 dated 16.01.2024 valid upto 16.01.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	499	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
101	B.L. Processor, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2023/226 42135 dated 06.12.2023 valid upto 30.06.2025	Ground Water	Not provided as unit is connected with 50 MLD CETP.	220	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
102	Hari Om Processor, Guru Nanak Nagar, Bhamian Kalan, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/259 56940 dated 15.07.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	80	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
103	Beas Scientific Dyers, Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/258 82034 dated 15.07.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	500	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
104	Bansal Finishing & Dyeing Works, 54, Jaswal Complex, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/262 77106 dated 06.08.2024 valid upto 05.02.2025.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	4	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
105	Hindustan Fashion, Opp. Central Jail, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTO/Renewal/LDH3/2023/241 49726 dated 09.11.2023 valid upto 09.11.2028.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	172	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
106	SVN Industries, B-31/2220/1A OPP. CENTRAL JAIL, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/259 76388 dated 24.07.2024 valid upto 31.03.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	204.25	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP

107	Master Arts Processors, Kakka Road, Makkar Textile, Mahavir Colony, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Fresh/LDH3/2024/2599 8531 dated 26.07.2024 valid upto 31.12.2024.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	50	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
108	Ankush Processors, Near Bharat Box Factory, Kakka Road To Tajpur Road, Village Bhamian Kalan, Ludhiana,	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted vide no. CTOW/Varied/LDH3/2024/261 13710 dated 05.08.2024 valid upto 30.06.2029.	Ground Water	Not provided as unit is connected with 50 MLD CETP.	160	50 MLD	50 MLD, discharge into Buddha Nallah	Unit is connected with 50 MLD CETP	Unit is connected with 50 MLD CETP
109	Adinath Dyeing & Finishing Mills, Dyeing Complex, Bahadurke Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/2 1089491 dated 13.12.2023 valid upto 30.06.2028	Ground Water	Not provided as unit is connected with 15 MLD CETP.	1900	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
110	M/s Sangeet Scientific Dyers (formerly known as Arihant Scientific Dyers), Dyeing Complex, Bahadurke Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2023/226 20302 dated 15.09.2023 expired on 14.09.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	400	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
111	Shree Gopal Ji Dyeing House (Previously known as Atam Dyeing & Finishing Mills),B-XXXII, 736/2, Bahadurke Road, Dyeing Complex, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2024/254 13164 dated 06.06.2024 valid upto 30.06.2029	Ground Water	Not provided as unit is connected with 15 MLD CETP.	500	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
112	Chopra Process, Bahadur Ke Road, Dyeing Complex, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2024/257 48335 dated 23.05.2024 valid upto 23.05.2029	Ground Water	Not provided as unit is connected with 15 MLD CETP.	150	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
113	Eakta Dyeing & Finishing House, Bahadurke Road, Dyeing Complex, Industrial Zone, Ludhiana East.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/2 1680839 dated 29.09.2023 valid upto 30.06.2028	Ground Water	Not provided as unit is connected with 15 MLD CETP.	1800	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
114	Girnar Fabrics India Private Limited, Village Bhattian, K.B. Road, G.T. Road West, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2023/231 35861 dated 04.10.2023 expired on 03.10.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	800	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
115	Jain Shawls and Fabrics Pvt Ltd, Opp. Indian Oil Petrol Pump, Plot No. E-14/1682, Bahadurke Road, Ldh	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/2 1779380 dated 22.09.2023 expired on 21.09.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	300	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP

116	Oswal Dyeing & Finishing Mills, Vill. Karabara, Dyeing Complex, Bahadurke Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2024/258 85469 dated 05.08.2024 valid upto 30.06.2029	Ground Water	Not provided as unit is connected with 15 MLD CETP.	500	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
117	Sangat Dyeing House, Bahadurke Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/1 8785752 dated 18.09.2023 expired on 17.09.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	400	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
118	Shri Balaji Finishing Mills (Formerly Shri Roop Dyeing & Finishing Mills, Dyeing Complex, Bahadurke Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2024/256 08138 dated 21.05.2024 valid upto 31.03.2028	Ground Water	Not provided as unit is connected with 15 MLD CETP.	1200	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
119	Radha Processor formerly known as Navkar Dyeing, Bahadurke Road, Dyeing Complex, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2023/245 41201 dated 26.12.2023 valid upto 26.12.2028	Ground Water	Not provided as unit is connected with 15 MLD CETP.	100	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
120	Shiva Processors (Formerly-Triveni Processors) Dyeing complex, Bahadurke Road, Ludhiana East.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/2 2108391 dated 19.09.2023 expired on 18.09.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	400	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
121	Sadan Hosiery Pvt. Ltd., B-32-E-14/1475, Gurbaksh Nagar, Bahadurke Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Fresh/LDH3/2024/2621 9566 dated 05.08.2024 valid upto 30.06.2029	Ground Water	Not provided as unit is connected with 15 MLD CETP.	850	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
122	Ranbir Enterprises Pvt. Ltd. (Opc), Dyeing Complex, Bahadurke Road,	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Fresh/LDH3/2020/1262 0831 dated 05.08.2020 expired on 22.01.2021. The industry is lying closed since 02 years	Ground Water	Not provided as unit is connected with 15 MLD CETP.	85	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
123	Viney Knitwears Pvt. Ltd. (Unit-II), E-14/736/2-B, Dyeing Complex, Bahadurke Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/2 2395945 dated 19.09.2023 expired on 18.09.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	50	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
124	Lark Knitwear, sharma Enclave, B/s Nagesh Hosiery, G.T. Road, West, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2024/2 2385567 dated 02.01.2024 valid upto 01.01.2025	Ground Water	Not provided as unit is connected with 15 MLD CETP.	400	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP

125	Top Gear Fashions, B-XXXII, E-14/1679, Bahadurke Road, Vill. Taraf Karaba, Hadbast no. 161, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2024/21698715 dated 07.02.2024 valid upto 06.02.2025	Ground Water	Not provided as unit is connected with 15 MLD CETP.	300	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
126	Navkar Dyeing and Finishing Mills, B-32-E-14-3295, Dyeing Complex, Bahadurke Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/23550452 dated 17.10.2023 valid upto 30.06.2028	Ground Water	Not provided as unit is connected with 15 MLD CETP.	1000	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
127	Decent Finishers, B-XXXII-E-14-2296/3, Dyeing Complex, Bahadurke Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2024/25448750 dated 18.04.2024 valid upto 18.04.2029	Ground Water	Not provided as unit is connected with 15 MLD CETP.	550	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
128	Oswal Finishing Mills B-32, Dyeing Complex, Industrial Zone, Bahadur Ke Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2024/26128861 dated 01.08.2024 valid upto 30.06.2028	Ground Water	Not provided as unit is connected with 15 MLD CETP.	1200	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
129	NADAR PRINTS, B-XXXII, DYEING COMPLEX, BAHADUR KE ROAD, LUDHIANA.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2024/25302892 dated 02.04.2024 valid upto 02.04.2029	Ground Water	Not provided as unit is connected with 15 MLD CETP.	50	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
130	Regal Enterprises (Previously known as Zip India) B-32, Mahavir Enclave, Akash Nagar, Village-Bhoura	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2024/24796740 dated 27.01.2024 valid upto 27.01.2025	Ground Water	Not provided as unit is connected with 15 MLD CETP.	40	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
131	Prime Processors, Swami Vivekanand Marg, Bhattian Bahadur Ke Road	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/21876661 dated 15.09.2023 expired on 14.09.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	500	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
132	Narang Processors, 1st floor of M/s Prime Processors, Swami Vivekanand Marg, Bahadurke Road, Bhattian, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2023/24372533 dated 05.12.2023 valid upto 05.12.2026	Ground Water	Not provided as unit is connected with 15 MLD CETP.	50	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
133	Sidhi Vinayak Processors and chemicals, Near Sangat Dyeing, Dyeing Complex, Bahadurke Road, LDH	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/22081572 dated 19.09.2023 expired on 18.09.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	50	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
134	Adinath Knit, Plot No. E-14/3279, Bahadurke Road, Dyeing Complex, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2024/24216747 dated 02.01.2024 valid upto 01.01.2025	Ground Water	Not provided as unit is connected with 15 MLD CETP.	100	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP

135	Ansh Processors, DYEING COMPLEX, BAHADUR KE ROAD, LUDHIANA	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2024/245 45871 dated 16.01.2024 expired on 30.09.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	150	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
136	Parbhat Threads (India), Opp- CETP Plant, Bhadurke, Mahavir Industrial Estate, Swami Vivekanand Marg, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2024/258 56150 dated 04.08.2024 valid upto 04.08.2026	Ground Water	Not provided as unit is connected with 15 MLD CETP.	50	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
137	Jolly clothing Co, Back Side Nagesh Knitwear, Sharman Enclave, Village Bhattian, G.T. Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2023/216 81760 dated 12.09.2023 expired on 11.09.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	25	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
138	M/s Vibgyor Dyeing And finishing House, Vivekanand Marg, Dyeing Complex, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2023/224 50056 dated 07.10.2023 expired on 06.10.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	300	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
139	VEER ENTERPRISES, BAHADUR KE ROAD, BHARTI COLONY CHOWNK, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/2 4214799 dated 21.12.2023 valid upto 20.12.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	50	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
140	Vipan Jain And Co Unit 2, Dyeing Complex, Bahadur Ke Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2024/259 22483 dated 15.06.2024 valid upto 15.06.2025	Ground Water	Not provided as unit is connected with 15 MLD CETP.	100	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
141	SEHGAL CREATION, BAHADUR KE ROAD, DYEING COMPLEX, OPP SAWDESHI WOOLEN MILL, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Fresh/LDH3/2023/2216 0950 dated 19.09.2023 expired on 18.09.2024	Ground Water	Not provided as unit is connected with 15 MLD CETP.	74	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
142	Tudor Intern+B143:B158ational Unit-II, B-32/E1-14/2297, Dyeing Complex, Bahadurke Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTE vide CTE/Fresh/LDH3/2024/248229 65 dated 27.03.2024 expired on 26.03.2025	Ground Water	Not provided as unit is connected with 15 MLD CETP.	100	15 MLD	15 MLD, discharge into Buddha Nallah	Unit is connected with 15 MLD CETP	Unit is connected with 15 MLD CETP
143	Inaya International, Village Bhattian, G.T. Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	The industry has obtained NOC from Board for its establishment and has not yet commissioned.	Ground Water	-	400	15 MLD	15 MLD, discharge into Buddha Nallah	-	-
144	Friends Printers, E-10/4091, Bahadurke Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	The industry has obtained NOC from Board for its establishment and has not yet commissioned.	Ground Water	-	50	15 MLD	15 MLD, discharge into Buddha Nallah	-	-

145	Aggarwal Scientific Dyers, D-324, Phase-8, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 23-12-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	150	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
146	Amar Industries Limited, C-258, Focal Point, Phase-8, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	650	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
147	Arora Knit Fab (P) Ltd., HA-51-52-53, Phase-6, Focal Point Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1000	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
148	B.M.Processors, E-674, Phase-8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30.09.2024	Ground Water	Not provided as unit is connected with 40 MLD CETP.	200	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
149	Bhasin Industries, E-751,752 & F- 325-326, Phase-8, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 29-04-2027	Ground Water	Not provided as unit is connected with 40 MLD CETP.	200	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
150	BPR Zippers, F-295, Phase-8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 25.10.2025	Ground Water	Not provided as unit is connected with 40 MLD CETP.	10	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
151	Dashmesh Weaving & Dyeing Mills Pvt. Ltd., C-193/A, Focal Point, Phase-6, Ludhiana.	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 31-03-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	2000	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
152	Davinder Sandhu Impex Ltd., D-340, D-294, C-292, Phase-8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 11-10-2024	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1000	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
153	Shree Ramal Industry Pvt. Ltd (Earlier Known as Deluxe Fabrics), HB-1 & 2, Focal Point, Phase-6, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 08-08-2029	Ground Water	Not provided as unit is connected with 40 MLD CETP.	900	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
154	Dhawan Processors, E-669 & 670, Focal Point, Phase-8, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	975	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP

155	Ess Aar Coating (India) Ltd., E-486, Focal Point Phase-6, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 02-11-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	500	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
156	Ganpati Industry, D-355, Focal Point, Phase-8, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1000	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
157	Geesun (India) Inc. Previously: T.H.E. Makers Pvt. Ltd. D- 263, Focal Point Phase-8 Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2026	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1300	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
158	Gian Chand Sushil Kumar Jain, D- 337, Phase-8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	340	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
159	Golden Enterprises, HC-24, Phase-6, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2027	Ground Water	Not provided as unit is connected with 40 MLD CETP.	500	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
160	Jain Dyeing Works, HB-14 & 15, Phase-6, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 22-05-2023	Ground Water	Not provided as unit is connected with 40 MLD CETP.	279.5	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
161	Kaursain Spinning Mill (Dyeing Unit), A-17, Phase- 8, Focal Point, Ludhiana.	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 31-03-2025	Ground Water	Not provided as unit is connected with 40 MLD CETP.	800	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
162	Keshav Scientific Dyers, E- 676, Phase-8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 05-03-2027	Ground Water	Not provided as unit is connected with 40 MLD CETP.	100	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
163	Kudu Knit Process Private Limited, C- 219, Phase-8 Focal Point Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 31-03-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1000	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
164	Lovely Fabrics And Processors Pvt. Ltd., B-55, Phase-VII, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 08-11-2024	Ground Water	Not provided as unit is connected with 40 MLD CETP.	300	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP

165	M.K Aggarwal Hosiery Pvt.Ltd., C-234 & D-338, Phase-8, Focal Point, Ludhaina.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	500	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
166	Mahadev Processors, E-726, Phase-8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	300	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
167	Mahesh Dyeing House, D-287, Phase- 8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2029	Ground Water	Not provided as unit is connected with 40 MLD CETP.	600	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
168	Megaline Dyeing & Finishing (Earlier Megaline Enterprises) D-292, Focal Point, Phase-8 Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 31-03-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	550	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
169	Nanak Dyeing, D-331, Focal Point, Phase-8, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	200	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
170	Nav Durga Dyeing House, E-675, Phase-8 Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 26-09-2025	Ground Water	Not provided as unit is connected with 40 MLD CETP.	300	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
171	P.I. Cottex (Unit-II), E-638, Phase-7, Focal Point, Ludhiana.	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 31-03-2026	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1000	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
172	P.V.M.Enterprises Pvt. Ltd., D-341-342, Phase-8, Focal Point Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 31-03-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1000	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
173	Pacific Dyers, 5349/E-745, Phase-8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 05-02-2025	Ground Water	Not provided as unit is connected with 40 MLD CETP.	300	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
174	Perfect Dyeing & Finishing Industries, C-237, E-685, Phase-8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2025	Ground Water	Not provided as unit is connected with 40 MLD CETP.	450	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP

175	Punjab Wool Syndicate, HAA-63, Phase-6, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 28-10-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	35	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
176	R.K. Rajinder Dyeing House, D-290, Phase-8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-10-2024	Ground Water	Not provided as unit is connected with 40 MLD CETP.	299	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
177	Raghav Industries, D-283, Phase-8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	500	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
178	Raghav Woollen Mills (P) Ltd., D- 168,Focal Point,Phase-6 Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2026	Ground Water	Not provided as unit is connected with 40 MLD CETP.	200	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
179	Rainbow Scientific Dyers, C-211, Phase-8 Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2027	Ground Water	Not provided as unit is connected with 40 MLD CETP.	900	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
180	Ramal Industries Pvt. Ltd, D-265-66, Focal Point , Phase-8, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1400	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
181	Ramson Processors, E-506, Phase-6 Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	300	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
182	Ruby Dyeing & Finishing Mills, D-277-A, Phase-8 Focal Point Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	600	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
183	S.K. Kohli Textile Industries, E-664, Phase-8, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	400	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
184	S.K. Udyog, D-256, Focal Point, Phase-8, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	300	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP

185	S.S. Processor, F-184, Focal Point, Phase-8, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 14-09-2024	Ground Water	Not provided as unit is connected with 40 MLD CETP.	160	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
186	Samrat Dyeing House, D-329, Focal Point, Phase-8, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	150	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
187	Sanya Fabrics, F-155,156,157,170, Focal Point, Phase-8, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	350	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
188	Shree Parshvanth Threads, E-678, Focal Point, Phase-8, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2027	Ground Water	Not provided as unit is connected with 40 MLD CETP.	100	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
189	Shyam Texchem Pvt. Ltd., D-228 Phase-7, Focal Point, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2027	Ground Water	Not provided as unit is connected with 40 MLD CETP.	700	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
190	Sky Clothing, D-351/351-A, Phase-8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 19-06-2029	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1000	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
191	Suvidhi Cotsyn (A Unit of Suvidhi Textiles Pvt. Ltd), C-189/A, Phase-6, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30-06-2026	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1500	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
192	V.H. Scientific Dyers, D-291, Focal Point, Phase-8, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 04-09-2029	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1000	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
193	Vishnu Fabrics, K-192, Phase-8, Focal Point, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 19-03-2025	Ground Water	Not provided as unit is connected with 40 MLD CETP.	50	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
194	Ashoka Dyeing & Finishing Mills Pvt. Ltd., C-132-133, Phase-5, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO/Renewal/LDH1/2024/258 45320 dated 4-Jun-24 valid upto 4-Jun-25	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1000	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP

195	Blue Star Processors Pvt. Ltd. (Demerger from Sangam Weavers Pvt. Ltd.), D-57-58, Phase-5, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO/Renewal/LDH1/2024/27034874 Dated 30-Sep-24 valid upto 30-Sep-27	Ground Water	Not provided as unit is connected with 40 MLD CETP.	348	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
196	GNC Dyeing & Finishing Mills, C-21, Phase-3, Focal Point, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Varied/LDH1/2022/19874775 Dated 26-Oct-22 valid upto 31-Mar-27	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1250	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
197	Jai Mata Di Dyeing and Finishing Mills (Previously Super Tex Processors) D-122, Phase-5, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO/Renewal/LDH1/2024/25681626 Dated 16-May-24 valid upto 16-May-29	Ground Water	Not provided as unit is connected with 40 MLD CETP.	500	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
198	Maharaja Processors, D-139,140 Phase-5, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2024/24579798 Dated 8-Jan-24 valid upto 30-Jun-27	Ground Water	Not provided as unit is connected with 40 MLD CETP.	795	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
199	Navyug Laminates (Prop. Versatile Enterprises Pvt. Ltd.), C-124, Phase-5, Focal Point, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Varied/LDH1/2024/22122844 Dated 15-1-2024 valid upto 31-3-2028	Ground Water	Not provided as unit is connected with 40 MLD CETP.	488	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
200	Raunaq Fabrics, C-30, Phase-2, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Varied/LDH1/2024/24874082 Dated 19-Apr-24 valid upto 30-Jun-28	Ground Water	Not provided as unit is connected with 40 MLD CETP.	230	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
201	Riddhi Processors Pvt Ltd (Earlier Known as Gulab Deying)D-83, Phase-5, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO/Renewal/LDH1/2024/24715103 Dated 15-Jan-24 valid upto 15-Jan-29	Ground Water	Not provided as unit is connected with 40 MLD CETP.	995	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
202	Rosy Spinning Mills (P) Ltd.(Previously Known as Rosy Woollen Mills Pvt. Ltd)D-79, Phase-5, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO/Renewal/LDH1/2024/23988612 Dated 5-May-24 valid upto 5-May-29	Ground Water	Not provided as unit is connected with 40 MLD CETP.	297	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
203	Saachi Processors (P) Ltd.3-A, Adjoining Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2023/23195388 Dated 22-Sep-23 valid upto 21-Sep-24	Ground Water	Not provided as unit is connected with 40 MLD CETP.	1195	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
204	Sailo pal Dyeing Works (Regd.)D-96, Phase-5, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2023/22591874 Dated 19-Jul-23 valid upto 30-Jun-26	Ground Water	Not provided as unit is connected with 40 MLD CETP.	233.5	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP

205	Shiva Dyeing & Finishing, E-97, Phase-4, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO/Renewal/LDH1/2024/254 63602 Dated 2-May-24 valid upto 2-May-29	Ground Water	Not provided as unit is connected with 40 MLD CETP.	630	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
206	Shivam Processors3-A, Hari Ram Dharam Kanda, Focal Point Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Varied/LDH1/2022/178 57478 Dated 20-Apr-22 valid upto 30-Jun-26	Ground Water	Not provided as unit is connected with 40 MLD CETP.	490	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
207	Superfine Knitters Ltd, C-5, Focal Point, Phase-5, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO/Renewal/LDH1/2024/258 61746 Dated 19-06-2024 valid upto 19-06-2029	Ground Water	Not provided as unit is connected with 40 MLD CETP.	125	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
208	Centex Fabrics, Export unit-II, 217, Phase-7, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 30.09.2025	Ground Water	Into Sewer	NA	NA	NA	100	100
209	Fahrenheit Clothing India Pvt Ltd, C-190, Phase-7, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 14-09-2024	Ground Water	Not provided as unit is connected with 40 MLD CETP.	85	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
210	Sanjeev Dyeing Works, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	The industry has obtained shares of CETP, however, it has not yet commissioned.	-	-	1000	40 MLD	40 MLD, discharge into Buddha Nallah	-	-
211	R.N. Knit Fab, E-449, Phase-6, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Granted upto 19.08.2029	Ground Water	Not provided as unit is connected with 40 MLD CETP.	50	40 MLD	40 MLD, discharge into Buddha Nallah	Unit is connected with 40 MLD CETP	Unit is connected with 40 MLD CETP
212	Aarti International Ltd. (Dyeing & Process unit)VIII. Harijan & Bhamian Kalan, Kohara -Machhiwara Road,Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/varied/LDH1/2023/202 69201 dated 13.02.2023 valid upto 31.03.2027	Ground Water	ETP Installed	Not connected to any CETP as ZLD	Not connected to any CETP as ZLD	ZLD	2000	ZLD
213	Sudsons Woollens Private Limited, Vill Uchi mangli, Chandigarh Road, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH1/2021/1493 2660 dated 21.05.2021 valid upto 31.03.2025	Ground Water	ETP Installed	Not connected to any CETP	Not connected to any CETP as ZLD	ZLD	50	ZLD
214	Bansal Spinning Mills Ltd, Vill Bilga, Sahnewal, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH2/2021/1 5147285 dated 23.3.2021, valid upto 31.3.2026	Ground Water	ETP Installed	Not connected to any CETP	Not connected to any CETP as ZLD	ZLD	100	ZLD

215	Om Yarn Plus Pvt Ltd, Vill Kanganwal, Jugiana, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH2/2022/19247186 dated 17.8.2022, valid upto 31.3.2025	Ground Water	ETP Installed	Not connected to any CETP	Not connected to any CETP as ZLD	ZLD	290	ZLD
216	Jainson Woolcombers Pvt Ltd, Vill Dharor, Sahnewal Dehlon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH2/2021/15406992 dated 13.5.2021, valid upto 30.6.2026	Ground Water	ETP Installed	Not connected to any CETP	Not connected to any CETP as ZLD	ZLD	77	ZLD
217	Imperial Wools, 2317/a, 2317/C, Industrial Area-c, Kanganwal Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH2/2020/13689270 dated 24.9.2020, valid upto 30.6.2025	Ground Water	ETP Installed	Not connected to any CETP	Not connected to any CETP as ZLD	ZLD	24	ZLD
218	Eveline International, G.T Road, Dhandari Kalan, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH2/2024/25035484 dated 9.7.2024, valid upto 31.3.2029	Ground Water	ETP Installed	Not connected to any CETP	Not connected to any CETP as ZLD	ZLD	600	ZLD
219	Jaimal Singh Satnam Singh, Village Bajra, Rahon Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2022/18269929 dated 25.04.2022 valid upto 30.06.2027	Ground Water	ETP Installed	Not connected to any CETP	Not connected to any CETP as ZLD	ZLD	300	ZLD
220	Jarnail Army Store, St. No. 4, Iqbal Nagar, Tajpur Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/22074765 dated 24.07.2023 valid upto 31.03.2026	Ground Water	ETP Installed	Not connected to any CETP	Not connected to any CETP as ZLD	ZLD	10	ZLD
221	Parmeshwari Silk Mills Ltd. Vill. Bajra, Rahon Road, Ludhiana.	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2024/25239173 dated 27.06.2024 valid upto 30.06.2027	Ground Water	ETP Installed	Not connected to any CETP	Not connected to any CETP as ZLD	ZLD	300	ZLD
222	Ram Dyeing, Near Radha Swami Satsang House, Tibba Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2024/25957978 dated 19.06.2024 valid upto 19.06.2027	Ground Water	ETP Installed	Not connected to any CETP	Not connected to any CETP as ZLD	ZLD	5	ZLD
223	Decent Textiles, Hussainpura, HB No.100, Behind Neva Garments, Near Malhotra Restorts, Jalandhar Bypass, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/23522471 dated 29.09.2023 valid upto 30.06.2025	Ground Water	ETP Installed	Not connected to any CETP	Not connected to any CETP as ZLD	ZLD	10	ZLD
224	Awon Processors, H.No. 176, B-XXX-2618-2619/A, Moti Nagar, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2022/19124071 dated 22.07.2022 valid upto 30.06.2027	Ground Water	ETP Installed	Not connected to any CETP	Not connected to any CETP as ZLD	ZLD	10	ZLD

225	A V Processors Kot Gangu Rai Adjoining Panjeta Kohara Machiwara Road	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH1/2021/1671 0493 dated 24.09.2021 valid upto 30.06.2026	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	400	378
226	Dyefab Processors, Previously known as Ayat processors, Near Budhewal Sugar Mills, 3.3 KM From Chandigarh Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2022/1 7501600 dated 14.02.2022 valid upto 30.06.2027	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	300	280
227	Arora Industries, Village Rayian, Kohara Machiwara Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2018/7 723845 dated 17.07.2018 valid upto 30.06.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	100	80
228	Ashwani Knit, Vill. Kum Kalan, Machhiwara Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH1/2024/2533 0463 dated 18.09.2024 valid upto 17.03.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	300	290
229	B. Lall Overseas, Opp. Ramgarh Police Chowki, Vill Jandiali, Chandigarh Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO/Renewal/LDH1/2024/257 31399 dated 22.05.2024 valid upto 22.05.2029	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	250	250
230	Bhagwati Dyeing, Chandigarh Road, Kohara, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH1/2023/2145 8075 dated 31.03.2023 valid upto 30.06.2027	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	300	300
231	Dev Tex Knit Pvt. Ltd., VPO Jandiali, Sahnewal Road, Kohara, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO/Renewal/LDH1/2024/257 66739 dated 27.05.2024 valid upto 27.09.2029	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	100	80
232	Intel Knit Process , Uchi Mangli, Adj. Osho Forge Ltd, Chandigarh Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2023/2 3879190 dated 09.11.2023 valid upto 30.06.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	40	34
233	Jindba Processors Pvt. Ltd., Vill Uchi Mangali, Airport Road, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Varied/LDH1/2023/216 71726 dated 10.05.2023 valid upto 31.03.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	1100	1100
234	M.k Aggarwal Fabrics Pvt. Ltd., plot no-24, Lakshita Cluster Colony, Kohara Machiwara Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH1/2022/1857 0980 dated 09.06.2022 valid upto 30.06.2026	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	200	200

235	Manchanda Spinning & Weaving Mills (Unit-II), Vill Panjeta, Kohara-Machhiwara Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2023/24226583 dated 13.12.2023 valid upto 31.12.2026	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	240	230
236	Paramount Syntex Pvt. Ltd. (Unit-II), Vill Mangarh, Machhiwara Road, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH1/2024/25962388 dated 03.07.2024 valid upto 02.01.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	30	27
237	S.T Dyeing, Vill-Koomkalan, Kohara-Machhiwara Road, Ludhiana.,	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2021/15776656 dated 17.07.2021 valid upto 31.03.2026	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	500	490
238	Shiva Texfabs Ltd (Unit-II)Vill Bhattian Machhiwara, Samrala, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2023/21779226 dated 11.08.2023 valid upto 10.08.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	1140	1140
239	Shri Kirti Processors, Village Jandiali, Hb No. 225, Kohara Sahnewal Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2023/23100250 dated 05.09.2023 valid upto 11.08.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	20	20
240	Sportking Processers (Dye House)Vill Barmalipur, Doraha Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2021/16446063 dated 15.11.2021 valid upto 31.3.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	1000	1000
241	STAR COTTEX PVT LTD, MANGLI UCHI, VILLAGE RAMGARH, CHANDIGARH ROAD, LUDHIANA	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Varied/LDH1/2022/18295097 dated 16.05.2022 valid upto 30.06.2027	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	600	580
242	Swami Textilers Pvt. Ltd. (Unit-II)Vill Rampura, HB No. 249, Tehsil Payal Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2024/23251392 dated 28.06.2024 valid upto 27.09.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	350	350
243	Udey Crafts Vill Kohara, Kohara- Machhiwara Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2023/23612360 dated 13.10.2023 valid upto 30.06.2026	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	350	340
244	Vallabh Textile Company Ltd.Vill Dugri, Dehlon Road, Tehsil Payal Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	Refusal	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	-	-

245	Viraat Textile Village Takhra, Machiwar Road Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2022/1 8343296 dated 22.05.2022 valid upto 30.09.2026	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	310	310
246	Mai Baap Processors Pvt. Ltd. Village, Gaddowal, Bhagpur-Gaddowal Road, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH1/2023/2 3649782 dated 19.10.2023 valid upto 31.03.2027	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	770	770
247	Shramanji Industries private Limited, Village Kum Kalan, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/FRESH/PBIP/LDH- 1/2023/2311167519 dated 19.12.2023 valid upto 31.03.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	1150	1150
248	M.k Aggarwal Finishing Factory., plot no-24, Lakshita Cluster Colony, Kohara Machiwar Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH1/2022/1857 0980 dated 09.06.2022 valid upto 30.06.2026	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	200	200
249	KDFP Private Limited,VPO Koom Kalan, Machhiwar Road, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH- I/PBIP/2024/2402957556 dated 27.02.2024 valid upto 31.03.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	500	500
250	NRV MALWA TEXTILES PRIVATE LIMITED Vill Harian, Kohara-Machiwar road, Ludhiana, Punjab	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH- I/PBIP/2024/2403496932 dated 22.03.2024 valid upto 31.08.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	48	48
251	S R Processors ,Village Paharuwal, Chandigarh Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH1/2024/2554 4729 dated 21.05.2024 valid upto 30.06.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	300	300
252	Sharman Spinning Mills Pvt Ltd Unit2, Airport Road, Sahewal, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH2/2022/1 7731694 dated 7.6.2022, valid upto 31.3.2027	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	225	225
253	Sharman Spinning Mills Pvt Ltd, 893/6, G.T. Road, Doraha, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH2/2024/2539 9549 dated 20.5.2024 valid upto 31.3.2029	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	245	245
254	Shingora Textiles Ltd, VPO Doraha, Tehsil Payal, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH2/2022/1 8913592 dated 22.7.2022, valid upto 31.3.2027	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	600	600

255	D.V Saharan & Son, VPO Jugiana, G.T Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH2/2024/2477 5060 dated 5.2.2024, valid upto 4.2.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	40	40
256	Providence Textiles, Vill. Bilga, Sahnewal,, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Varied/LDH2/2023/239 18544 dated 7.12.2023, valid upto 30.6.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	115	115
257	Udey Udyog (Unit-2), Vill Harnampura, Opp Gini Real Estate, Payal, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH2/2021/1 5697384 dated 28.5.2021 valid upto 30.6.2026	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	290	290
258	Avon Cottex Pvt. Ltd, Vill. Mangat, Rahon Road, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2022/178 09581 dated 08.03.2022 valid upto 31.03.2027	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	1000	1000
259	B.L. Malhotra Dyeing Works, Rahon Road, Vill. Meharban, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2022/1 7856241 dated 06.04.2022 valid upto 30.06.2026	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	150	150
260	Barkat Dyeing Works, Seera Road, Rahon Road, Vill. Meharban, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/2 3505756 dated 12.12.2023 valid upto 30.06.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	100	100
261	Bhandari Hosiery Exports Ltd., Vill. Meharban, Rahon Road, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2022/175 34607 dated 15.03.2022 valid upto 31.03.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	280	280
262	Bharti Scientific Dyers, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2021/1 4307668 dated 25.07.2021 valid upto 30.06.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	200	200
263	Dashmesh Tex. Processors Pvt. Ltd., Vill Bajra, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2022/1 8044769 dated 24.05.2022 valid upto 30.06.2026	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	15	15
264	Marvel Dyers & Processors Pvt. Ltd. (Friends Dyeing & Finishing Mills Pvt Ltd.), Rahon Road, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2022/1 8132255 dated 04.04.2022 valid upto 31.3.2027	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	400	400

265	Ganpati Scientific Dyers Pvt. Ltd., Vill Seera, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2023/226 13666 dated 12.10.2023 valid upto 30.06.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	200	200
266	Gupta Scientific Dyers, VILL. Seera , Rahon Road , Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2023/226 13666 dated 17.04.2024 valid upto 17.04.2029	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	150	150
267	J.B. Dyeing & Finishing Mills, Village Kakkowal, Noorwala Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2023/242 75707 dated 26.11.2023 valid upto 26.11.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	80	80
268	Ascent Global Textrade, 220-C, Village Tajpur Bet, PO Mundian Kalan, New Ram Sarup Dairy, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2024/248 59026 dated 08.02.2024 valid upto 08.02.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	10	10
269	Kay Jain Processors, Village Mangat, Rahon Road, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2023/222 84690 dated 01.09.2023 valid upto 31.03.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	900	900
270	M.R. Industries, Plot no. 4299, Jujhar Singh Nagar, Gehlewal, rahon Road, Ludhaina	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2021/163 20023 dated 09.08.2021 valid upto 30.06.2026	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	25	25
271	Madhur Knit Craft Pvt. Ltd., Village Seera, Satowal Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Fresh/LDH3/2023/2225 6259 dated 08.08.2023 valid upto 07.08.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	150	150
272	Pawan Dyeing & Finishing Mills, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2021/1 5497104 dated 05.06.2021 valid upto 04.06.2026	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	600	600
273	Sahib Synthetics, G.T. Road, West, Vill. Bhora, Near Jassian Chowk, Jalandhar Bye Pass, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/2 0939588 dated 31.05.2023 expired on 31.07.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	120	120
274	Shaan Dyeing Company, Vill. Seera, Rahon Road, Ludhaina	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Fresh/LDH3/2022/1872 0638 dated 09.06.2022 valid upto 30.06.2027	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	370	370

275	Shree Surindera Dyeing Industries (Formerly Osheen Processors)Vill. Bhamian Kalan, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/20906844 dated 28.02.2023 expired on 27.08.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	150	150
276	Intex Fabrics Pvt. Ltd., (Formerly Sofinco Industries Pvt. Ltd.), Kakka Road, B/s Mehandi Palace, Tajpur Bait, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2022/17571777 dated 05.01.2022 valid upto 30.06.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	45	45
277	SRV Chem Tech Pvt. Ltd.,Priya Colony, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2024/25950204 dated 18.06.2024 valid upto 18.06.2029	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	2.7	2.7
278	Sukartik Clothing Pvt. Ltd., Village Seeran, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2023/23060810 dated 11.10.2023 valid upto 30.06.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	430	430
279	Sunny Scientific Dyers VILL. Seera , Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2022/17719713 dated 21.01.2022 valid upto 30.06.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	80	80
280	Vee Aar Industries, Village Gaunagarh, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2024/25777197 dated 05.07.2024 valid upto 30.06.2029	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	220	220
281	Youngman Wollen Mills Ltd., Vill. Seera, Rahon Road, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2023/21319008 dated 10.08.2023 expired on 09.08.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	300	300
282	Shree Ramji clothing India Pvt. Ltd. (formerly known as Gopal Knits Processor), Vill. Seera, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2023/20851267 dated 03.02.2023 valid upto 30.06.2027	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	240	240
283	Gee Collection, Village Seera,Rahon Road,Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2024/23056538 dated 27.03.2024 valid upto 30.06.2029	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	150	150
284	M/S SAI PROCESSORS, VILLAGE BHUKRI KALAN,SAHBANA ROAD,LUDHIANA	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2024/25925553 dated 18.06.2024 valid upto 18.06.2029	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	125	125

285	Gopal Knits Processors, Village Seera, Opp. Sugar Godown, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2024/242 80869 dated 10.01.2024 valid upto 30.06.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	280	280
286	M.S. Enterprises, Village Gaunsgarh, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/2 4038866 dated 26.12.2023 valid upto 25.12.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	80	80
287	Golden Paper Mills, Village Khasi Kalan, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2023/2 3961528 dated 01.12.2023 valid upto 30.06.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	100	100
288	Beas Dyeing and Processing, Village Seera, Rahon Road, Distt. Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2024/254 61924 dated 05.06.2024 valid upto 30.06.2029	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	150	150
289	J.S. Fashion Works, Village Satowal, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Varied/LDH3/2023/231 55349 dated 14.09.2023 valid upto 30.06.2028	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	300	300
290	D.C. Knitwear, B-31, Mahavir Colony, Kaka Road, Tajpur Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2024/2 4543089 dated 15.05.2024 valid upto 14.11.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	5	5
291	Arun Gupta HUF, Hadbast No. 76, Rahon Road, Village Bajra, Ludhiana.	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2024/255 34155 dated 06.05.2024 valid upto 06.05.2029	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	35	35
292	CRYSTAL DYEING & FINISHING MILLS, Seera satowal Road, Village Seera, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTO/Renewal/LDH3/2024/266 62159 dated 24.08.2024 valid upto 24.08.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	125	125
293	Hemandra Clothing Private Limited, Khasra No. 18/9, Near Madhur Craft, Satowal Road, Village Seera, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Fresh/LDH3/2024/2491 4144 dated 19.03.2024 valid upto 18.03.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	160	160
294	Gyan Hosiery, VILLAGE GAUNSGARH, RAHON ROAD, LUDHIANA	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Fresh/LDH3/2024/2522 7326 dated 25.04.2024 expired on 24.10.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	50	50

295	Capital Industries, Rahon Road, Near Beas Satsang Ghar, Village Gaunsgarh, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Fresh/LDH3/2024/2515 4019 dated 05.04.2024 valid upto 04.04.2025	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	240	240
296	Danishwar Processing Works, Village Mangat, Near Kay Jain Processor, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Fresh/LDH3/2024/2508 2351 dated 16.04.2024 valid upto 15.04.2029	Ground Water	ETP Installed	Not connected to any CETP	NA	Plantation	122.76	122.76
297	Adhi Enterprises, B-XXIII-2120/1, Textile Colony, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	100	100
298	Awon Printers, St. No. 3, Baba Gajja Jain Colony, Near Moti Nagar, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	150	150
299	Azeez Fabrics Pvt. Ltd (Previously Gulab Industries Pvt. Ltd.), 251, Industrial Area-ALudhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	450	450
300	B.K Wools, 236/5, Industrial Area-A Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	50	50
301	Bharat Jiwan Dyeing Factory, 42, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	100	100
302	Capital Dyeing Company, 176, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Varied/LDH1/2024/253 34425 dated 12.04.2024 valid upto 11.10.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	100	100
303	H.C Dyeing Works, B-30, Plot No. 3595-96, Baba Deep Singh Nagar, Opp Truck Union, Bye Pass Road, Moti Nagar, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	400	400
304	Ishan Enterprises, 887, Industrial Area-ALudhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	150	150

305	J.S Jain Dyeing Factory Plot no. 26/6/2, Baba Gajja Jain Colony, Near Moti Nagar, Bye Pass Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	140	140
306	Jamna Dyeing & Finishing Mills 2840, Industrial Area-A, Link Road, Opp Aman Dharam Kanda, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	47	47
307	Madan Dyeing & Finishing Factory J-1, Textile Colony, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	250	250
308	Malhotra Dyeing Kuldeep Nagar, Jalandhar Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	550	550
309	National Scientific Dyers, 37, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	300	300
310	Om Processors Pvt. Ltd., K-3, Textile Colony, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	700	700
311	Perfect Dyeing & Finishing Industries 97-C, Industrial Area-A Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	240	240
312	Pritam Sci. Dyers 16-A, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	285	285
313	Punjabi Dyeing, 367, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	250	250
314	R.P Processors 848/11, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	250	250

315	Rajneesh Dyeing House, 16-B, Industrial Area-A (Extension), Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	40	40
316	Ramal Dyeing, Jalandhar Bye Pass, Opp. Shakti Nagar, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	350	350
317	Rampal Sci.Dyers216, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	100	100
318	Sagar ApparelsB-XXX-2586/87, Baba Gajja Jain Colony, Moti NagarLudhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	270	270
319	Sanjeev Dyeing Works, 1004/9, Circular Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	500	500
320	Sewak Scintific DyersPlot No. 131/1, Industrial Area-ALudhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	50	50
321	SunShine Dyeing Pvt. Ltd.261, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	432	432
322	Ganesh Dyeing , G.T. Road, Dhandari Kalan, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Varied/LDH2/2019/109 08727 dated 15.9.2019, expired on 31.3.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	46	46
323	Natraj Scientific DyersOpp. Aman Dharam Kanda, Link Road, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023. Industry closed after direction issued by the Board	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	200	200
324	Golu International14-A, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 31.03.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	120	120

325	Oriental Knitfab Pvt. Ltd. 278, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	Industry closed permanetly
326	Pawan Lakshmi Processors, 35-36 B, Textile Colony, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	Industry closed permanetly
327	Sangam Dye House, H-8, Textile Colony Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	Industry closed permanetly
328	Beas Scientific Dyers, New Shakti Nagar, G.T. Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	Industry closed permanetly
329	Nav Bharat Dyeing Works, Sardar Nagar, Rahon Road, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	Industry closed permanetly
330	Swaastik Scientific Dyers (Previously Mahadev Dyeing & M/s Satyam Sci Dyers)D- 4, Textile Colony, Industrial Area-A,Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	Indusstry closed permanently
331	D.V Saharan & Sons, Plot No. 404, Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	Industry closed permanetly
332	Dhir Processors & Traders, 123 Industrial Area-A, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	Industry closed permanetly
333	B.S Dyers, Plot No. 7, Friends Industrial Estate, Opp Aarti Steels, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	Industry closed permanetly
334	KKK MillsB-40, Phase-5, Focal Point, Ludhiana	Small	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	Industry closed permanetly

335	Sharman Woollen Mills Ltd, VPO Jugiana, G.T Road, Ludhiana	Medium	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Fresh/LDH2/2022/18093388 dated 29.4.2022, expired on 31.3.2023	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	175	175
336	Vardhman Spinning & General Mills., Chandigarh Road, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2022/20254461 dated 16.12.2022 expired on 31.03.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	2000	2000
337	Duke Fabrics (India) Pvt. Ltd.,G.T. Road, West, Near Jalandhar Bye Pass, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO vide CTOW/Renewal/LDH3/2024/25269815 dated 27.06.2024 expired on 30.06.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	1845	1845
338	Mahaluxmi Processing House Pvt Ltd, C-231 phase 8 Focal Point Ludhiana.	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted upto 31.03.2027	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	2000	2000
339	Vardhman Yarn and Thread Ltd, D-295/2 phase 8 Focal point Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted upto 30.06.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	550	550
340	Centex International Pvt. Ltd., Sua Road, Village Gobindgarh, Adj. Focal Point, Phase-VII, Ludhiana.	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO granted upto 30.06.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	1000	1000
341	Nahar Spinning Mills Ltd, Dhandari Kalan,Gt Road , Focal Point, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 30.06.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	2650	2650
342	Oriental Textile Processing Company Private Limited, Link Road, Samrala Chowk, Industrial Area-ALudhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTO Not granted after 30.06.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	1900	1900
343	Garg Acrylics Ltd, Kanganwal Road, G.T Road, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH2/2023/21256580 dated 6.4.2023, expired on 31.3.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	900	900
344	Oswal Woollen Mills Ltd Unit-3, 105-BXXIX, G.T Road Sherpur, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	CTOW/Renewal/LDH2/2024/25331812 dated 24.6.2024, expired on 30.6.2024	Ground Water	ETP Installed	Not connected to any CETP	NA	Into Sewer	3600	3600

345	Vardhman Polytex Limited, D-295/1, Phase-8, Focal Point, Ludhiana	Large	Not applicable as industry is not covered under EIA notification dated 14.09.2006.	Industry has now closed its wet process permanently
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List of 54 scattered dyeing units of Ludhiana.

Sr. No	Name and address of the Industry	Scale
1.	M/s Nahar Spinning Mills Ltd, (Dyeing unit) Dhandari Kalan, Ludhiana.	Large
2.	M/s Oriental Textile processing Co. Pvt Ltd, Samrala Chowk, Ludhiana	Large
3.	M/s Oswal Wollen mill Ltd, GT Sherpur, Ludhiana.	Large
4.	M/s Eveline International, GT road, Dhandari Kalan, Ludhiana.	Large
5.	M/s Garg Acrylic Ltd, Industrial Area C Ludhiana.	Large
6.	M/s Venus Cotsyn India Ltd (Duke Fabrics India Limited), G.T. Road, Near Jalandhar Bye Pass, Ludhiana.	Large
7.	M/s Vardhman Spinning & General Mill, Chandigarh Road, Ludhiana	Large
8.	M/s Mahaluxmi Processing House Pvt Ltd, C-231 phase 8 Focal Point Ludhiana.	Large
9.	M/s Vardhman Polytex Ltd, D-295/1 Phase 8 Focal point, Ludhiana.	Large
10.	M/s Vardhman Yarn and Thread Ltd, D-295/2 phase 8 Focal point Ludhiana	Large
11.	M/s Centex International Pvt. Ltd., Sua Road, Village Gobindgarh, Adj. Focal Point, Phase-VII, Ludhiana.	Large
12.	Adhi Enterprises, B-XXIII-2120/1, Textile Colony, Industrial Area-A, Ludhiana	Small
13.	Azeez Fabrics Pvt. Ltd (Previously Gulab Industries Pvt. Ltd.), 251, Industrial Area-A, Ludhiana	Small
14.	B.K Wools, 236/5, Industrial Area-A, Ludhiana	Small
15.	Bharat Jiwan Dyeing Factory, 42, Industrial Area-A, Ludhiana	Small
16.	Capital Dyeing Company, 176, Industrial Area-A, Ludhiana	Small
17.	D.V Saharan & Sons, Plot No. 404, Industrial Area-A, Ludhiana	Small
18.	Golu International, 14-A, Industrial Area-A, Ludhiana	Small
19.	Ishan Enterprises, 887, Industrial Area-A, Ludhiana	Small
20.	Jamna Dyeing & Finishing Mills, 2840, Industrial Area-A, Link Road, Opp Aman Dharam Kanda, Ludhiana	Small
21.	Madan Dyeing & Finishing Factory, J-1, Textile Colony, Industrial Area-A, Ludhiana	Small
22.	National Scientific Dyers, 37, Industrial Area-A, Ludhiana	Small

23.	Natraj Scientific Dyers, Opp. Aman Dharam Kanda, Link Road, Industrial Area-A, Ludhiana	Small
24.	Oriental Knitfab Pvt. Ltd. 278, Industrial Area-A, Ludhiana	Small
25.	Pawan Lakshmi Processors, 35-36 B, Textile Colony, Industrial Area-A, Ludhiana	Small
26.	Perfect Dyeing & Finishing Industries, 97-C, Industrial Area-A, Ludhiana	Small
27.	Pritam Sci. Dyers, 16-A, Industrial Area-A, Ludhiana	Small
28.	Punjabi Dyeing, 367, Industrial Area-A, Ludhiana	Small
29.	R.P. Processors, 848/11, Industrial Area-A, Ludhiana	Small
30.	Rajneesh Dyeing House, 16-B, Industrial Area-A (Extension), Ludhiana	Small
31.	Rampal Sci. Dyers, 216, Industrial Area-A, Ludhiana	Small
32.	Sangam Dye House, H-8, Textile Colony Ludhiana	Small
33.	Swaastik Scientific Dyers (Previously Mahadev Dyeing & M/s Satyam Sci Dyers)D-4, Textile Colony, Industrial Area-A, Ludhiana	Small
34.	Sewak Scientific Dyers, Plot No. 131/1, Industrial Area-A, Ludhiana	Small
35.	Sun Shine Dyeing Pvt. Ltd., 261, Industrial Area-A, Ludhiana	Small
36.	Dhir Processors & Traders, 123, Industrial Area-A, Ludhiana	Small
37.	Om Processors Pvt. Ltd., K-3, Textile Colony, Industrial Area-A, Ludhiana	Small
38.	M/s Awon Printers, St. No. 3, Baba Gajja Jain Colony, Near Moti Nagar, Ludhiana	Small
39.	M/s Sharman Woolen Mills Ltd, VPO Jugiana, GT road, Ludhiana	Medium
40.	M/s H.C Dyeing Works, B-30, Plot No. 3595-96, Baba Deep Singh Nagar, Moti Nagar, Ludhiana	Small
41.	M/s J.S Jain Dyeing Factory Plot no. 26/6/2, Near Moti Nagar, Bye Pass Ludhiana	Small
42.	M/s Malhotra Dyeing Kuldeep Nagar, Jalandhar Road, Ludhiana	Small
43.	M/s Nav Bharat Dyeing Works, Sardar Nagar, Rahon Road, Ludhiana	Small
44.	M/s Ramal Dyeing, Jalandhar Bye Pass, Opp. Shakti Nagar, Ludhiana	Small
45.	M/s Sagar Apparels, B-XXX-2586/87, Baba Gajja Jain Colony, Moti Nagar Ludhiana	Small

46.	M/s Sanjeev Dyeing Works, 1004/9, Circular Road, Ludhiana	Small
47.	M/s B.S Dyers, Plot No. 7, Friends Industrial Estate, Opp Aarti Steels, Focal Point, Ludhiana	Small
48.	M/s KKK Mills D-40, Phase-5, Focal Point, Ludhiana	Small
49.	M/s Awon Processors, H No-176, Khasra No-22//24, B-XXX- 2618-2619/A, Moti Nagar, Ludhiana	Small
50.	M/s Ganesh Dyeing Mills, G.T. Road, Dhandari Kalan, Ludhiana.	Small
51.	M/s Sahib Synthetics, G.T. Road, West, Ludhiana	Small
52.	M/s Jarnail Army Store, St. No. 4, Iqbal Nagar, Tajpur Road, Ludhiana	Small
53.	M/s Ram Dyeing, Near Radha Swami Satsang House, Tibba Road, Ludhiana.	Small
54.	M/s Beas Scientific Dyers, New Shakti Nagar, G.T. Road, Ludhiana	Small

List/ Status of 11 Large scale dyeing units.

Sr. No	Name and address of the Industry	Scale	Discharge (KLD)	Mode of disposal	Present Status
1.	M/s Nahar Spinning Mills Ltd, (Dyeing unit) Dhandari Kalan, Ludhiana.	Large	2650	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry. Imposition of Environmental compensation is under process.
2.	M/s Oriental Textile processing Co. Pvt Ltd, Samrala Chowk, Ludhiana	Large	900	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry. Imposition of Environmental compensation is under process.
3.	M/s Oswal Wollen mill Ltd, GT Sherpur, Ludhiana.	Large	3800	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry. Imposition of Environmental compensation is under process.
4.	M/s Eveline International, GT road, Dhandari Kalan, Ludhiana.	Large	450	Industry adopted ZLD technology	No action required.
5.	M/s Garg Acrylic Ltd, Industrial Area C Ludhiana.	Large	900	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry. Imposition of Environmental compensation is under process.
6.	M/s Venus Cotsyn India Ltd (Duke Fabrics India Limited), G.T. Road, Near Jalandhar Bye Pass, Ludhiana.	Large	1845	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry. Imposition of Environmental compensation is under process.
7.	M/s Vardhman Spinning & General	Large	2000	Into Public	Directions 33-A of the Water (Prevention & Control of

	Mill, Chandigarh Road, Ludhiana			Sewer	Pollution) Act, 1974 issued for disconnection of sewer connection of the industry. Imposition of Environmental compensation is under process.
8.	M/s Mahaluxmi Processing House Pvt Ltd, C-231 phase 8 Focal Point Ludhiana.	Large	2000	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry. Imposition of Environmental compensation is under process.
9.	M/s Vardhman Polytex Ltd, D-295/1 Phase 8 Focal point, Ludhiana.	Large	-	No discharge as industry closed its wet process.	No action required.
10.	M/s Vardhman Yarn and Thread Ltd, D-295/2 phase 8 Focal point Ludhiana	Large	550	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry. Imposition of Environmental compensation is under process.
11.	M/s Centex International Pvt. Ltd., Sua Road, Village Gobindgarh, Adj. Focal Point, Phase-VII, Ludhiana.	Large	1000	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry. Imposition of Environmental compensation is under process.

List of 14 units which have stopped discharge into public sewer.

Sr. No.	Name and Address of the industry	Present status
1.	M/s D.V Saharan & Sons, Plot No. 404, Industrial Area-A, Ludhiana	The industry closed permanently
2.	M/s Oriental Knitfab Pvt. Ltd. 278, Industrial Area-A, Ludhiana	The industry closed permanently
3.	M/s Pawan Lakshmi Processors, 35-36 B, Textile Colony, Industrial Area-A, Ludhiana	The industry closed permanently
4.	M/s Sangam Dye House, H-8, Textile Colony Ludhiana	The industry closed permanently
5.	M/s Swastik Scientific Dyers (Previously Mahadev Dyeing & M/s Satyam Sci Dyers)D-4, Textile Colony, Industrial Area-A, Ludhiana	The industry closed permanently
6.	M/s Dhir Processors & Traders, 123, Industrial Area-A, Ludhiana	The industry closed permanently
7.	M/s Nav Bharat Dyeing Works, Sardar Nagar, Rahon Road, Ludhiana	The industry closed permanently
8.	M/s B.S Dyers, Plot No. 7, Friends Industrial Estate, Opp Aarti Steels, Focal Point, Ludhiana	The industry closed permanently
9.	M/s KKK Mills D-40, Phase-5, Focal Point, Ludhiana	The industry closed its wet process.
10.	M/s Beas Scientific Dyers, New Shakti Nagar, G.T. Road, Ludhiana	The industry closed permanently
11.	M/s Ram Dyeing, Near Radha Swami Satsang House, Tibba Road, Ludhiana.	The industry adopted ZLD technology.
12.	M/s Awon Processors, H No-176, Khasra No-22//24, B-XXX- 2618-2619/A, Moti Nagar, Ludhiana	The industry adopted ZLD technology.
13.	M/s Jarnail Army Store, St. No. 4, Iqbal Nagar, Tajpur Road, Ludhiana	The industry adopted ZLD technology.
14.	M/s Sahib Synthetics, G.T. Road, West, Ludhiana	The industry has changed its mode of disposal to onto land for plantation.

List of 29 operational small/medium scale dyeing units.

Sr. No	Name and address of the Industry	Scale
1.	Adhi Enterprises, B-XXIII-2120/1, Textile Colony, Industrial Area-A, Ludhiana	Small
2.	Azeez Fabrics Pvt. Ltd (Previously Gulab Industries Pvt. Ltd.), 251, Industrial Area-A, Ludhiana	Small
3.	B.K Wools, 236/5, Industrial Area-A, Ludhiana	Small
4.	Bharat Jiwan Dyeing Factory, 42, Industrial Area-A, Ludhiana	Small
5.	Capital Dyeing Company, 176, Industrial Area-A, Ludhiana	Small
6.	Golu International, 14-A, Industrial Area-A, Ludhiana	Small
7.	Ishan Enterprises, 887, Industrial Area-A, Ludhiana	Small
8.	Jamna Dyeing & Finishing Mills, 2840, Industrial Area-A, Link Road, Opp Aman Dharam Kanda, Ludhiana	Small
9.	Madan Dyeing & Finishing Factory, J-1, Textile Colony, Industrial Area-A, Ludhiana	Small
10.	National Scientific Dyers, 37, Industrial Area-A, Ludhiana	Small
11.	Natraj Scientific Dyers, Opp. Aman Dharam Kanda, Link Road, Industrial Area-A, Ludhiana	Small
12.	Perfect Dyeing & Finishing Industries, 97-C, Industrial Area-A, Ludhiana	Small
13.	Pritam Sci. Dyers, 16-A, Industrial Area-A, Ludhiana	Small
14.	Punjabi Dyeing, 367, Industrial Area-A, Ludhiana	Small
15.	R.P. Processors, 848/11, Industrial Area-A, Ludhiana	Small
16.	Rajneesh Dyeing House, 16-B, Industrial Area-A (Extension), Ludhiana	Small
17.	Rampal Sci. Dyers, 216, Industrial Area-A, Ludhiana	Small
18.	Sewak Scientific Dyers, Plot No. 131/1, Industrial Area-A, Ludhiana	Small
19.	Sun Shine Dyeing Pvt. Ltd., 261, Industrial Area-A, Ludhiana	Small
20.	Om Processors Pvt. Ltd., K-3, Textile Colony, Industrial Area-A, Ludhiana	Small
21.	M/s Awon Printers, St. No. 3, Baba Gajja Jain Colony, Near Moti Nagar, Ludhiana	Small

22.	M/s Sharman Woolen Mills Ltd, VPO Jugiana, GT road, Ludhiana	Medium
23.	M/s H.C Dyeing Works, B-30, Plot No. 3595-96, Baba Deep Singh Nagar, Moti Nagar, Ludhiana	Small
24.	M/s J.S Jain Dyeing Factory Plot no. 26/6/2, Near Moti Nagar, Bye Pass Ludhiana	Small
25.	M/s Malhotra Dyeing Kuldeep Nagar, Jalandhar Road, Ludhiana	Small
26.	M/s Ramal Dyeing, Jalandhar Bye Pass, Opp. Shakti Nagar, Ludhiana	Small
27.	M/s Sagar Apparels, B-XXX-2586/87, Baba Gajja Jain Colony, Moti Nagar Ludhiana	Small
28.	M/s Sanjeev Dyeing Works, 1004/9, Circular Road, Ludhiana	Small
29.	M/s Ganesh Dyeing Mills, G.T. Road, Dhandari Kalan, Ludhiana.	Small

List of 03 small scale units to which directions have been issued for closure.

Sr. No.	Name and Address of the industry	Scale	Discharge Trade (KLD)	Mode of disposal	Present status
1.	M/s Capital Dyeing Company, 176, Industrial Area-A, Ludhiana	Small	100	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for closure of the industry. The industry has obtained NOC from the Board for shifting to new site with an alternative mode of disposal.
2.	M/s Golu International, 14-A, Industrial Area-A, Ludhiana	Small	120	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for closure of the industry.
3.	M/s Natraj Scientific Dyers, Opp. Aman Dharam Kanda, Link Road, Industrial Area-A, Ludhiana	Small	200	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for closure of the industry. The industry has submitted proposal for adoption of ZLD system and requested for grant of suitable time period for same.

List of 03 units which have submitted proposal for shifting to a new site with alternative mode of disposal.

Sr. No.	Name and Address of the industry	Scale	Discharge Trade (KLD)	Mode of disposal	Present status
1.	M/s Malhotra Dyeing Kuldeep Nagar, Jalandhar Road, Ludhiana	Small	550	Into Public Sewer	The industry has submitted proposal for shifting to new site within an alternative mode of disposal and has requested for grant of suitable time period for operation at present site till shifting to new site. The proposal is under consideration with the Board.
2.	M/s Sanjeev Dyeing Works, 1004/9, Circular Road, Ludhiana	Small	500	Into Public Sewer	The industry has submitted proposal for shifting to new site within an alternative mode of disposal and has requested for grant of suitable time period for operation at present site till shifting to new site. The proposal is under consideration with the Board.
3.	Madan Dyeing & Finishing Factory, J-1, Textile Colony, Industrial Area-A, Ludhiana	Small	250	Into Public Sewer	The industry has submitted proposal for shifting to new site within an alternative mode of disposal and has requested for grant of suitable time period for operation at present site till shifting to new site. The proposal is under consideration with the Board.

List of 12 small scale units to which directions have been issued for sealing of wet process.

Sr. No.	Name and Address of the industry	Scale	Discharge Trade (KLD)	Mode of disposal	Present status
1.	M/s Adhi Enterprises, B-XXIII-2120/1, Textile Colony, Industrial Area-A, Ludhiana	Small	100	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry, sealing of wet process and Environmental Compensation of Rs. 3 lakh has been imposed upon the industry.
2.	M/s Azeez Fabrics Pvt. Ltd (Previously Gulab Industries Pvt. Ltd.), 251, Industrial Area-A, Ludhiana	Small	450	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry, sealing of wet process and Environmental Compensation of Rs. 7 lakh has been imposed upon the industry.
3.	M/s B.K Wools, 236/5, Industrial Area-A, Ludhiana	Small	50	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry, sealing of wet process and Environmental Compensation of Rs. 3 lakh has been imposed upon the industry.
4.	M/s Ishan Enterprises, 887, Industrial Area-A, Ludhiana	Small	150	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry, sealing of wet process and Environmental Compensation of Rs. 5 lakh has been imposed upon the industry.
5.	M/s Jamna Dyeing & Finishing Mills, 2840, Industrial Area-A, Link Road, Opp Aman Dharam	Small	47	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry,

	Kanda, Ludhiana				sealing of wet process and Environmental Compensation of Rs. 3 lakh has been imposed upon the industry.
6.	M/s R.P. Processors, 848/11, Industrial Area-A, Ludhiana	Small	250	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry, sealing of wet process and Environmental Compensation of Rs. 5 lakh has been imposed upon the industry.
7.	M/s Rajneesh Dyeing House, 16-B, Industrial Area-A (Extension), Ludhiana	Small	60	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry, sealing of wet process and Environmental Compensation of Rs. 3 lakh has been imposed upon the industry.
8.	M/s Rampal Sci. Dyers, 216, Industrial Area-A, Ludhiana	Small	100	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry, sealing of wet process and Environmental Compensation of Rs. 3 lakh has been imposed upon the industry.
9.	M/s Sun Shine Dyeing Pvt. Ltd., 261, Industrial Area-A, Ludhiana	Small	432	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry, sealing of wet process and Environmental Compensation of Rs. 7 lakh has been imposed upon the industry.
10.	M/s J.S Jain Dyeing Factory Plot no. 26/6/2, Near Moti Nagar, Bye Pass Ludhiana	Small	140	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry, sealing of wet process and Environmental Compensation

					of Rs. 5 lakh has been imposed upon the industry.
11.	M/s Ramal Dyeing, Jalandhar Bye Pass, Opp. Shakti Nagar, Ludhiana	Small	350	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry, sealing of wet process and Environmental Compensation of Rs. 7 lakh has been imposed upon the industry.
12.	M/s Ganesh Dyeing Mills, G.T. Road, Dhandari Kalan, Ludhiana.	Small	46	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry, sealing of wet process and Environmental Compensation of Rs. 3 lakh has been imposed upon the industry.

List of 11 small/medium scale units upon which EC has been imposed.

Sr. No.	Name and Address of the industry	Scale	Discharge Trade (KLD)	Mode of disposal	Present status
1.	Bharat Jiwan Dyeing Factory, 42, Industrial Area-A, Ludhiana	Small	100	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry and Environmental compensation of Rs. 3 lakh has been imposed upon the industry.
2.	National Scientific Dyers, 37, Industrial Area-A, Ludhiana	Small	300	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry and Environmental compensation of Rs. 5 lakh has been imposed upon the industry.
3.	Perfect Dyeing & Finishing Industries, 97-C, Industrial Area-A, Ludhiana	Small	240	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry and Environmental compensation of Rs. 5 lakh has been imposed upon the industry.
4.	Pritam Sci. Dyers, 16-A, Industrial Area-A, Ludhiana	Small	285	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry and Environmental compensation of Rs. 5 lakh has been imposed upon the industry.
5.	Punjabi Dyeing, 367, Industrial Area-A, Ludhiana	Small	250	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry and Environmental compensation of Rs. 5 lakh has been imposed upon the industry.
6.	Sewak Scientific Dyers, Plot No.	Small	50	Into Public	Directions 33-A of the Water (Prevention & Control of

	131/1, Industrial Area-A, Ludhiana			Sewer	Pollution) Act, 1974 issued for disconnection of sewer connection of the industry and Environmental compensation of Rs. 3 lakh has been imposed upon the industry.
7.	Om Processors Pvt. Ltd., K-3, Textile Colony, Industrial Area-A, Ludhiana	Small	700	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry and Environmental compensation of Rs. 9 lakh has been imposed upon the industry.
8.	M/s Awon Printers, St. No. 3, Baba Gajja Jain Colony, Near Moti Nagar, Ludhiana	Small	150	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry and Environmental compensation of Rs. 5 lakh has been imposed upon the industry.
9.	M/s Sharman Woolen Mills Ltd, VPO Jugiana, GT road, Ludhiana	Medium	175	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry and Environmental compensation of Rs. 5 lakh has been imposed upon the industry.
10.	M/s H.C Dyeing Works, B-30, Plot No. 3595-96, Baba Deep Singh Nagar, Moti Nagar, Ludhiana	Small	400	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry and Environmental compensation of Rs. 7 lakh has been imposed upon the industry.
11.	M/s Sagar Apparels, B-XXX-2586/87, Baba Gajja Jain Colony, Moti Nagar Ludhiana	Small	270	Into Public Sewer	Directions 33-A of the Water (Prevention & Control of Pollution) Act, 1974 issued for disconnection of sewer connection of the industry and Environmental compensation of Rs. 5 lakh has been imposed upon the industry.

Government of Punjab
Department of Science, Technology and Environment
(STE Branch)

1. Additional Chief Secretary to Govt. of Punjab
Department of Industry and Commerce.
2. Ms. Seema Bansal,
Vice Chairman, Punjab Development Commission
3. Director, Local Govt. Punjab,
Sector 35-A, Chandigarh.
4. Director,
Directorate of Environment and Climate Change, Pb
5. Chairman,
Punjab Pollution Control Board, Patiala.
6. Commissioner,
Municipal Corporation, Ludhiana.
7. Member Secretary,
Punjab Pollution Control Board, Patiala.
8. Sh. S.P. Oswal,
M/s Varadhman Spinning & General Mills, Chandigarh Road, Ludhiana.
9. Sh. Kamal Oswal,
M/s Oswal Woolen Mills, Sherpur, Ludhiana
10. Sh. Chaitanya Dawar,
M/s Mahaluxmi Processing House (P) Ltd.
Phase 8, Focal Point, Ludhiana.
11. Sh. Sanchit Sood,
Oriental Textile Processing Company Pvt. Ltd.
Samrala Chowk, Ludhiana
12. Sh. Rajeev Sood,
Sunshine Dying, Industrial Area-A, Ludhiana.
13. General Manager,
District Industries Centre, Ludhiana.

Memo No. STE-STEB010/534/2024-STE4
Dated, Chandigarh:-

762-774
06.11.2024

Subject:- Minutes of the meeting held under the Chairmanship of Chief Secretary, Punjab on 21.10.2024 at 03.00 PM to discuss the issues regarding control and abatement of pollution in Buddah Dariya: Direction issued to Large Scale Textile (Dyeing) units of Ludhiana to close their outlets into public sewer.

In reference to the subject cited above.

2. The minutes of the meeting held under the Chairmanship of Chief Secretary, Punjab on 21.10.2024 at 03.00 PM to discuss the issues (regarding control and abatement of

2003

pollution in Buddah Dariya, Direction issued to Large Scale Textile (Dyeing) units of Ludhiana to close their outlets into public sewer) is forwarded to you for information and necessary action please.


Krishan Gopal
Superintendent, Grade-1

I.D No. STE-STEB010/534/2024-STE4

(175-776)

Dated, Chandigarh: 06.11.2024

A copy of the following is forwarded to the following for information and necessary action please:-

1. OSD to Hon'ble Chief Secretary, Punjab.
2. Personal Secretary to Secretary, Department of Science, Technology and Environment, Punjab.


Krishan Gopal
Superintendent, Grade-1

Minutes of the meeting held under the chairmanship of Chief Secretary to the Govt. of Punjab on 21.10.2024 at 3:00 PM to discuss the issues regarding control and abatement of pollution in Buddah Dariya: Directions issued to Large Scale Textile (Dyeing) units of Ludhiana to close their outlets into Public Sewer

The list of participants is attached as Annexure-1.

1. At the outset of the meeting, Additional Chief Secretary, Local Govt. cum Industries and Commerce welcomed the Chair and the officers present there. He apprised the chair that the Department of Science, Technology & Environment, Government of Punjab has issued directions for the abatement of pollution in Buddah Nallah u/s 5 of Environment (Protection) Act, 1986 vide letter dated 10.10.2019. One of the directions was not to discharge the industrial effluent whether treated/ partially-treated or untreated into municipal sewer of Ludhiana. In compliance, the Punjab Pollution Control Board has issued directions u/s 33- A of the Water (Prevention of Control of Pollution) Act, 1974 to the scattered dyeing units (not connected to CETPs) including large scale units for not to operate their outlets for discharge of trade effluent into municipal sewer. Further, the Municipal Corporation, Ludhiana has also been directed to disconnect the sewer connection available to the industry for disposal of their trade effluent immediately.
2. ACS I&C further informed that in order to deliberate on the representation of large-scale dyeing units in Ludhiana against the directions issued by the Punjab Pollution Control Board, a meeting was held under the chairmanship of Mr. Tarunpreet Singh Sond, Hon'ble Minister for Investment Promotion and Industries & Commerce on 11.10.2024. The meeting, while recognising the complexity of the issue and following extensive discussion, concluded that the issue requires a multi-dimensional approach, involving inputs and coordination from all the stakeholder departments to find an enduring and comprehensive solution. It was decided therein that a meeting shall be held under the chairmanship of the Chief Secretary to the Government of Punjab with the stakeholders including the representative of large-scale dyeing units to deliberate on the modalities of the matter and for effective redressal of the issue. In the backdrop of above decisions, present meeting has been convened.
3. Sh. SP Oswal, Chairperson, Vardhman Group of Industries contended that the large-scale industry is a compliant sector and all the large-scale dyeing & textile industries have installed well-equipped captive Effluent Treatment Plants (ETPs) in their premises. They have adequate waste water treatment structure, technical know-how and qualified staff for fulfilment of environmental norms. Discharge of treated effluent from large scale dyeing industries is much better compared to the untreated effluent flowing into municipal sewer and meets the general environmental standards. Rather, their treated effluent provides dilution to the sewage resulting in overall reduced pollution load at inlet of STPs. Their treated effluent after arriving at STPs is further treated with the sewage. Further, their treated or even untreated trade effluent is better than sewage and dairy waste w.r.t. some critical parameters like Total Coliform and F-Coli as these pollutants are not present in their discharge.

4. Sh. Sanchit Sood from M/s Oriental Textiles Limited and Sh. Chaitanya Dawar from M/s Mahaluxmi Dyeing House presented their concerns and contested that why they are not permitted to discharge their treated effluent into sewer or Buddah Nallah, particularly since effluent from other sources (STPs/CETPs/Dairies etc.) is being allowed despite the fact that these units are judiciously treating their effluent and achieving the standards prescribed. Further, the STPs of Municipal Corporation are adequately designed to accommodate the treated process water as per the specified discharge norms and the provision for the same has already been made in the DPR of the STPs which are available with PWSSB. They added that the quantum of trade effluent from large scale units is around 12-15 MLD, which is meagre compared to total sewage discharge of around 700-800 MLD. As per some reports, total flow in Buddah Darya is even more than 1000 MLD. They also informed that solid waste and cow dung from dairies is also being dumped into Buddah Darya which also contributes to the pollution load of Buddah Darya.
5. Secretary, Department of Science, Technology, and Environment, highlighted that the directions 10.10.2019 were issued after considering recommendations of P. Ram Committee made in the matter of CWP no. 7036 of 2005 filed in the Hon'ble Punjab & Haryana High Court and a study conducted by National Environmental Engineering Research Institute (NEERI), Nagpur. For last 5 years, the Punjab Pollution Control Board and Department of Science, Technology and Environment is persuading industries to make alternative arrangements so as to comply with the directions regarding stoppage of industrial effluents into public sewer, so that this effluent can be segregated from sewage, which is to be treated in STPs. Extension of time has been granted from time to time after considering the representations and the commitments made by the industrial units. Department of Local Government regularly raise this issue and contest that the discharge of industrial effluent affects the operation and performance of their STPs. The issue of industrial effluent discharge into public sewer affecting STPs performance was also raised by the Local Government in the recent meeting held on 7.10.2024 under the chairmanship of Secretary, Ministry of Jal Shakti, Department of Water Resources, Government of India, New Delhi.
6. Commissioner, MC Ludhiana informed that their agency and operator of Buddah Nallah rejuvenation project M/s Khilari Infrastructure Pvt. Ltd., Mumbai regularly submits complaints about the malfunctioning of STPs due to receipt of industrial discharge to public sewer. The agency apprehends that not only performance but the life of the STPs will also reduce due to mixing of industrial effluents with sewage.
7. Chairman, Punjab Pollution Control Board, emphasized that PPCB is bound to comply with the Government's directions issued on October 10, 2019 and therefore the PPCB directed the stakeholder industries not to discharge their industrial effluents, whether treated/ partially-treated or untreated into municipal sewer. He added that the sources responsible for polluting Buddah Darya are already identified and their quantum is also known and therefore any fresh study will not be very helpful to take mitigation measures to be taken for the abatement of pollution in Buddah Nallah. He highlighted that the matter is under judicial scrutiny in various cases pending before the Hon'ble National Green Tribunal, wherein status report including large scale and scattered industries has

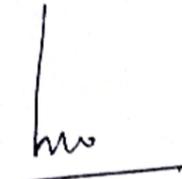
been filed. One of the NGT case O.A. no. 546 of 2024 is squarely related to the discharge of effluents from 54 scattered dyeing units of Ludhiana. Large scale industries are amongst the 54 industries mentioned in the said application. Therefore, despite fresh study, the stakeholders including large scale industries are bound to take alternative measures to stop their discharge into Budha Nallah. Other stakeholders shall also have to stop their discharge into Budha Nallah and utilize the treated effluent for irrigation or other purposes.

8. Regarding reply to the specific query about the technical feasibility of ZLD systems and its applicability in other States, representatives of the industry, viz. Sh. S.P Oswal and Sh. Kamal Oswal from Nahar Group informed the chair that high CAPEX (Capital Expenditure) and very high OPEX (Operational Expenditure) of ZLD systems, makes it uncompetitive for Ludhiana units to match with their counterparts within State of Punjab and in the rest of the country. Neighbouring State of Haryana and Himachal have not implemented ZLD schemes in their State. As such, the Ludhiana Textile Industries will not survive and will be forced to shut down. About, 1.5 lakh persons are directly or indirectly associated with their textile units. They also reiterated the point that why this condition of ZLD is being enforced in Punjab when the same is not being enforced in the neighbouring states.
9. In the above context, the officers of the PPCB informed that some of the textile units, even at Ludhiana have provided the ZLD systems. Further, the Govt. had constituted a joint team of officers from Department of Industries and PPCB to visit the Tirupur, Tamil Nadu to study the working/ operation of ZLD based CETPs/ ETPs provided for textile units. The team observed that the ZLD technology is technically feasible for the treatment of effluents by the individual dyeing units as well as CETPs at Ludhiana and stoppage of discharge of industrial effluents into Budha Nallah can be handled. However, high cost of fresh water i.e. Rs. 82 per KL comparing to Rs. 15-20 per KL in Ludhiana and recovery of salts from ZLD system, make it techno-economical feasible in Tirupur.
10. Chief Environmental Engineer PPCB, Ludhiana apprised that the issue other than industrial effluent like sewage treatment and dairy waste are being addressed by Department of Local Govt. under the Buddah Nallah Rejuvenation Project. He provided an update on Ludhiana's industrial landscape and the measures taken to stop the industrial effluents into public sewer. The effluents from small electroplating, wire drawing, and pickling industries are being transported to Common Effluent Treatment Plants (CETPs) or re-processors for treatment or reprocessing. Large-scale surface coating (electroplating/pickling) units have provided ZLD based systems or made agreement with re-processors for their industrial effluent and spent acid. To handle the problem of any untreated effluent/ bye-pass from illegal electroplating/ pickling units, PPCB is conducting regular/ surprise visits and issued closure directions to approximately 200 non-compliant units in the past year, citing violations of the Water Act, 1974. In a similar monitoring operation, the Board has ordered closure of more than 100 units during last six months. As far as textile units are concerned, more than 200 units are connected to CETPs. For rest of the 43 small scale scattered units, directions to disconnect their outlets from MC sewer were issued to the MC, Ludhiana. Out of 11 large-scale dyeing units, one

has successfully adopted Zero Liquid Discharge (ZLD) technology, while another has been closed the wet process. The remaining 9 units are currently discharging treated effluents into the MC sewer. Some of these units have submitted proposal for adopting ZLD and are in process to do so. The Board had granted a final time extension until June 30, 2024, for these large-scale units to disconnect from the MC sewer. As, the large-scale units failed to make alternative arrangement, directions u/s 33-A of the Water Act, 1974 were issued to industries to close their outlets into MC sewer.

11. The representatives of the industry requested for a detailed 'Source Apportionment Study' from some Institute of Repute (IoR) to ascertain the quantity as well as quality of effluents and contribution of pollution load from various sources discharging their waste / wastewater into Buddah Darya for a better perspective and rational solution of the problem. They requested to withdraw the directions dated 10.10.2019 and subsequent directions issued by the Board for closure of their outlets into public sewer. PPCB officers informed that a study was conducted by NEERI, Nagpur in year 2009, on the basis of which the directions dated 10.10.2019 were framed. It was observed that the NEERI study was not aimed for source apportionment as this concept is relatively new.
12. After detailed deliberations, it was decided that a study may be undertaken by engaging technical experts from IIT Ropar and IIT Roorkee. Chief Secretary further stated that before taking a decision for Source Apportionment Study and taking further action on the representation of the large-scale textile industries, a meeting with environmental experts from IIT Ropar and IIT Roorkee shall be convened at Chief Secretary's level to deliberate the relevance and the modalities of the 'Source Apportionment Study' as suggested by the representatives of the industry. In this meeting, stakeholder departments shall also be invited.

The meeting ended with a vote of thanks to the Chair.


Chief Environmental Engineer
PPCB, Ludhiana

Annexure-1

A. Officers from the Departments of Government of Punjab

1. Sh. Tejveer Singh, IAS, Additional Chief Secretary, Local Government-cum-Industries and Commerce, Punjab.
2. Sh. Priyank Bharti, IAS, Secretary, Department of Science, Technology and Environment
3. Sh. D.P.S. Kharbanda, IAS, Director of Industries and Commerce, Punjab
4. Prof. (Dr.) Adarsh Pal Vig, Chairman, Punjab Pollution Control Board
5. Sh. Aaditya Dachalwal IAS, Municipal Commissioner, Ludhiana
6. Sh. Vaibhav Maheshwari, Member, Punjab Development Commission
7. Sh. R.K. Ratra, Chief Environmental Engineer, PPCB, Ludhiana
8. Sh. Pardeep Garg, Additional Director, DECC
9. Sh. Ravinder Garg, Chief Engineer, MCL
10. Sh. Ravinder Bhatti, SEE, PPCB, Ludhiana
11. Sh. Kuldeep Singh, SEE, PPCB, Ludhiana
12. Sh. Rakesh Kansal, GMDIC, Ludhiana
13. Sh. S.P. Singh, OSD (Technical), Department of Industries and Commerce, Punjab

B. Representatives from the Textile industries, Ludhiana

1. Sh. SP Oswal, M/s Vardhman Spinning & General Mills, Ludhiana
2. Sh. Chaitanya Dawar, M/s Mahaluxmi Processing House (P) Ltd., Ludhiana
3. Sh. Kamal Oswal, M/s Oswal Woolen Mills, Ludhiana
4. Sh. Sanchit Sood, M/s Oriental Dyeing and Finishing Mills Ltd. Ludhiana

2009



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 28713-14

Dated. 20/11/24

(Registered Post)

To

1. **The Director,
Indian Institute of Technology**
Ropar, Punjab
2. **The Director,
Indian Institute of Technology**
Roorkee, Uttarakhand

Sub :- Regarding Source Apportionment Study of Buddha Nallah, Ludhiana

Ref :- Decision taken in the meeting held under the Chairmanship of Chief Secretary to the Government of Punjab dated 21.10.2024

Dear Sir,

1. Your attention is invited to the significant pollution challenges in Buddha Dariya in Ludhiana, from various sources, including domestic effluent, industrial and commercial effluent, and cow dung from the dairies.
2. As per the meeting held on October 21, 2024, under the chairmanship of Chief Secretary, Punjab, wherein the stakeholder departments and large-scale industrial units were part of discussion, it was decided that technical experts from IIT Ropar and IIT Roorkee would be requested to be engaged to undertake the source apportionment study of the Buddha Dariya (**Copy of the minutes of the meeting enclosed**). This study aims to address the pressing issue of pollution in Buddha Nallah, a non-perennial drain and tributary of the Sutlej River flowing through Ludhiana city.
3. The final details of the scope of the study, timelines, cost and other details would be finalized in a meeting with your esteemed institutions at the level of the Chief Secretary, Punjab in due course.
4. In order to have an understanding of the issue and set the background before a meeting is held at the the level of the Chief Secretary, Punjab, a preliminary meeting at the level of Prof. Dr. Adarsh Pal Vig, Chairman, Punjab Pollution Control Board is hereby being planned. The broad framework of the study, relevance and modalities of the study, tentative cost, and timeframe may also be discussed.

Contd..p/2.....

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ-147001

Vatavaran Bhawan, Nabha Road, Patiala -147001

Phone : Chairman. : 0175-2215793, Member Secretary : 0175-2215802 (O)

Website : www.ppcb.gov.in | E-Mail : chairmanppcb@yahoo.in | msppcb@gmail.com |



-2-

5. Accordingly, it is requested to kindly nominate expert(s) to attend either physically in Patiala, or through the Video Conference on online mode. Also the stakeholder departments would be invited for discussion. The details of the experts may be made available to the undersigned so that a mutually convenient schedule is planned for the meeting.
6. The expertise of your institute and inputs are invaluable to the initiative to revive the glory of Buddha Nallah flowing with clear water.

Yours faithfully,


 (G.S. Majithia)
 Member Secretary
 Mob.No.- 98789-50509
 Email – msppcb@gmail.com

Encl. : As above

Endst. No... 28715

Dated 20/11/24

A copy of the above is forwarded to the Secretary to Govt. of Punjab, Department of Science, Technology and Environment, Chandigarh for kind information please.

Endst. No... 28716


 Member Secretary
Dated 20/11/24

A copy of the above is forwarded to the Director, Directorate of Environment & Climate Change, Punjab, Chandigarh for kind information please.

Endst. No... 28717


 Member Secretary
Dated 20/11/24

A copy of the above is forwarded to the Chief Environmental Engineer, Punjab Pollution Control Board, Ludhiana for information and further necessary action.


 Member Secretary

2011

Government of Punjab
Department of Science, Technology and Environment
(STE Branch)

1. Additional Chief Secretary to Govt. of Punjab
Department of Industry and Commerce.
2. Ms. Seema Bansal,
Vice Chairman, Punjab Development Commission
3. Director, Local Govt. Punjab,
Sector 35-A, Chandigarh.
4. Director,
Directorate of Environment and Climate Change, Pb
5. Chairman,
Punjab Pollution Control Board, Patiala.
6. Commissioner,
Municipal Corporation, Ludhiana.
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Punjab Pollution Control Board, Patiala.
8. Sh. S.P. Oswal,
M/s Varadhman Spinning & General Mills, Chandigarh Road, Ludhiana.
9. Sh. Kamal Oswal,
M/s Oswal Woolen Mills, Sherpur, Ludhiana
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M/s Mahaluxmi Processing House (P) Ltd.
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11. Sh. Sanchit Sood,
Oriental Textile Processing Company Pvt. Ltd.
Samrala Chowk, Ludhiana
12. Sh. Rajeev Sood,
Sunshine Dying, Industrial Area-A, Ludhiana.
13. General Manager,
District Industries Centre, Ludhiana.

Memo No. STE-STEB010/534/2024-STE4
Dated, Chandigarh:- 06.11.2024

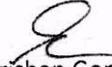
762-774

Subject:- Minutes of the meeting held under the Chairmanship of Chief Secretary, Punjab on 21.10.2024 at 03.00 PM to discuss the issues regarding control and abatement of pollution in Buddah Dariya: Direction issued to Large Scale Textile (Dyeing) units of Ludhiana to close their outlets into public sewer.

In reference to the subject cited above.

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pollution in Buddah Dariya, Direction issued to Large Scale Textile (Dyeing) units of Ludhiana to close their outlets into public sewer) is forwarded to you for information and necessary action please.


Krishan Gopal
Superintendent, Grade-1

I.D No. STE-STEB010/534/2024-STE4 (175-776) Dated, Chandigarh: 06.11.2024

A copy of the following is forwarded to the following for information and necessary action please:-

1. OSD to Hon'ble Chief Secretary, Punjab.
2. Personal Secretary to Secretary, Department of Science, Technology and Environment, Punjab.


Krishan Gopal
Superintendent, Grade-1

Minutes of the meeting held under the chairmanship of Chief Secretary to the Govt. of Punjab on 21.10.2024 at 3:00 PM to discuss the issues regarding control and abatement of pollution in Buddah Dariya: Directions issued to Large Scale Textile (Dyeing) units of Ludhiana to close their outlets into Public Sewer

The list of participants is attached as Annexure-1.

1. At the outset of the meeting, Additional Chief Secretary, Local Govt. cum Industries and Commerce welcomed the Chair and the officers present there. He apprised the chair that the Department of Science, Technology & Environment, Government of Punjab has issued directions for the abatement of pollution in Buddah Nallah u/s 5 of Environment (Protection) Act, 1986 vide letter dated 10.10.2019. One of the directions was not to discharge the industrial effluent whether treated/ partially-treated or untreated into municipal sewer of Ludhiana. In compliance, the Punjab Pollution Control Board has issued directions u/s 33- A of the Water (Prevention of Control of Pollution) Act, 1974 to the scattered dyeing units (not connected to CETPs) including large scale units for not to operate their outlets for discharge of trade effluent into municipal sewer. Further, the Municipal Corporation, Ludhiana has also been directed to disconnect the sewer connection available to the industry for disposal of their trade effluent immediately.
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3. Sh. SP Oswal, Chairperson, Vardhman Group of Industries contended that the large-scale industry is a compliant sector and all the large-scale dyeing & textile industries have installed well-equipped captive Effluent Treatment Plants (ETPs) in their premises. They have adequate waste water treatment structure, technical know-how and qualified staff for fulfilment of environmental norms. Discharge of treated effluent from large scale dyeing industries is much better compared to the untreated effluent flowing into municipal sewer and meets the general environmental standards. Rather, their treated effluent provides dilution to the sewage resulting in overall reduced pollution load at inlet of STPs. Their treated effluent after arriving at STPs is further treated with the sewage. Further, their treated or even untreated trade effluent is better than sewage and dairy waste w.r.t. some critical parameters like Total Coliform and F-Coli as these pollutants are not present in their discharge.

4. Sh. Sanchit Sood from M/s Oriental Textiles Limited and Sh. Chaitanya Dawar from M/s Mahaluxmi Dyeing House presented their concerns and contested that why they are not permitted to discharge their treated effluent into sewer or Buddah Nallah, particularly since effluent from other sources (STPs/CETPs/Dairies etc.) is being allowed despite the fact that these units are judiciously treating their effluent and achieving the standards prescribed. Further, the STPs of Municipal Corporation are adequately designed to accommodate the treated process water as per the specified discharge norms and the provision for the same has already been made in the DPR of the STPs which are available with PWSSB. They added that the quantum of trade effluent from large scale units is around 12-15 MLD, which is meagre compared to total sewage discharge of around 700-800 MLD. As per some reports, total flow in Buddah Darya is even more than 1000 MLD. They also informed that solid waste and cow dung from dairies is also being dumped into Buddah Darya which also contributes to the pollution load of Buddah Darya.
5. Secretary, Department of Science, Technology, and Environment, highlighted that the directions 10.10.2019 were issued after considering recommendations of P. Ram Committee made in the matter of CWP no. 7036 of 2005 filed in the Hon'ble Punjab & Haryana High Court and a study conducted by National Environmental Engineering Research Institute (NEERI), Nagpur. For last 5 years, the Punjab Pollution Control Board and Department of Science, Technology and Environment is persuading industries to make alternative arrangements so as to comply with the directions regarding stoppage of industrial effluents into public sewer, so that this effluent can be segregated from sewage, which is to be treated in STPs. Extension of time has been granted from time to time after considering the representations and the commitments made by the industrial units. Department of Local Government regularly raise this issue and contest that the discharge of industrial effluent affects the operation and performance of their STPs. The issue of industrial effluent discharge into public sewer affecting STPs performance was also raised by the Local Government in the recent meeting held on 7.10.2024 under the chairmanship of Secretary, Ministry of Jal Shakti, Department of Water Resources, Government of India, New Delhi.
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7. Chairman, Punjab Pollution Control Board, emphasized that PPCB is bound to comply with the Government's directions issued on October 10, 2019 and therefore the PPCB directed the stakeholder industries not to discharge their industrial effluents, whether treated/ partially-treated or untreated into municipal sewer. He added that the sources responsible for polluting Buddah Darya are already identified and their quantum is also known and therefore any fresh study will not be very helpful to take mitigation measures to be taken for the abatement of pollution in Buddah Nallah. He highlighted that the matter is under judicial scrutiny in various cases pending before the Hon'ble National Green Tribunal, wherein status report including large scale and scattered industries has

been filed. One of the NGT case O.A. no. 546 of 2024 is squarely related to the discharge of effluents from 54 scattered dyeing units of Ludhiana. Large scale industries are amongst the 54 industries mentioned in the said application. Therefore, despite fresh study, the stakeholders including large scale industries are bound to take alternative measures to stop their discharge into Budha Nallah. Other stakeholders shall also have to stop their discharge into Budha Nallah and utilize the treated effluent for irrigation or other purposes.

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9. In the above context, the officers of the PPCB informed that some of the textile units, even at Ludhiana have provided the ZLD systems. Further, the Govt. had constituted a joint team of officers from Department of Industries and PPCB to visit the Tirupur, Tamil Nadu to study the working/ operation of ZLD based CETPs/ ETPs provided for textile units. The team observed that the ZLD technology is technically feasible for the treatment of effluents by the individual dyeing units as well as CETPs at Ludhiana and stoppage of discharge of industrial effluents into Budha Nallah can be handled. However, high cost of fresh water i.e. Rs. 82 per KL comparing to Rs. 15-20 per KL in Ludhiana and recovery of salts from ZLD system, make it techno-economical feasible in Tirupur.
10. Chief Environmental Engineer PPCB, Ludhiana apprised that the issue other than industrial effluent like sewage treatment and dairy waste are being addressed by Department of Local Govt. under the Buddah Nallah Rejuvenation Project. He provided an update on Ludhiana's industrial landscape and the measures taken to stop the industrial effluents into public sewer. The effluents from small electroplating, wire drawing, and pickling industries are being transported to Common Effluent Treatment Plants (CETPs) or re-processors for treatment or reprocessing. Large-scale surface coating (electroplating/pickling) units have provided ZLD based systems or made agreement with re-processors for their industrial effluent and spent acid. To handle the problem of any untreated effluent/ bye-pass from illegal electroplating/ pickling units, PPCB is conducting regular/ surprise visits and issued closure directions to approximately 200 non-compliant units in the past year, citing violations of the Water Act, 1974. In a similar monitoring operation, the Board has ordered closure of more than 100 units during last six months. As far as textile units are concerned, more than 200 units are connected to CETPs. For rest of the 43 small scale scattered units, directions to disconnect their outlets from MC sewer were issued to the MC, Ludhiana. Out of 11 large-scale dyeing units, one

has successfully adopted Zero Liquid Discharge (ZLD) technology, while another has been closed the wet process. The remaining 9 units are currently discharging treated effluents into the MC sewer. Some of these units have submitted proposal for adopting ZLD and are in process to do so. The Board had granted a final time extension until June 30, 2024, for these large-scale units to disconnect from the MC sewer. As, the large-scale units failed to make alternative arrangement, directions u/s 33-A of the Water Act, 1974 were issued to industries to close their outlets into MC sewer.

11. The representatives of the industry requested for a detailed 'Source Apportionment Study' from some Institute of Repute (IoR) to ascertain the quantity as well as quality of effluents and contribution of pollution load from various sources discharging their waste / wastewater into Buddah Darya for a better perspective and rational solution of the problem. They requested to withdraw the directions dated 10.10.2019 and subsequent directions issued by the Board for closure of their outlets into public sewer. PPCB officers informed that a study was conducted by NEERI, Nagpur in year 2009, on the basis of which the directions dated 10.10.2019 were framed. It was observed that the NEERI study was not aimed for source apportionment as this concept is relatively new.
12. After detailed deliberations, it was decided that a study may be undertaken by engaging technical experts from IIT Ropar and IIT Roorkee. Chief Secretary further stated that before taking a decision for Source Apportionment Study and taking further action on the representation of the large-scale textile industries, a meeting with environmental experts from IIT Ropar and IIT Roorkee shall be convened at Chief Secretary's level to deliberate the relevance and the modalities of the 'Source Apportionment Study' as suggested by the representatives of the industry. In this meeting, stakeholder departments shall also be invited.

The meeting ended with a vote of thanks to the Chair.


Chief Environmental Engineer
PPCB, Ludhiana

Annexure-1

A. Officers from the Departments of Government of Punjab

1. Sh. Tejveer Singh, IAS, Additional Chief Secretary, Local Government-cum-Industries and Commerce, Punjab.
2. Sh. Priyank Bharti, IAS, Secretary, Department of Science, Technology and Environment
3. Sh. D.P.S. Kharbanda, IAS, Director of Industries and Commerce, Punjab
4. Prof. (Dr.) Adarsh Pal Vig, Chairman, Punjab Pollution Control Board
5. Sh. Aaditya Dachalwal IAS, Municipal Commissioner, Ludhiana
6. Sh. Vaibhav Maheshwari, Member, Punjab Development Commission
7. Sh. R.K. Ratra, Chief Environmental Engineer, PPCB, Ludhiana
8. Sh. Pardeep Garg, Additional Director, DECC
9. Sh. Ravinder Garg, Chief Engineer, MCL
10. Sh. Ravinder Bhatti, SEE, PPCB, Ludhiana
11. Sh. Kuldeep Singh, SEE, PPCB, Ludhiana
12. Sh. Rakesh Kansal, GMDIC, Ludhiana
13. Sh. S.P. Singh, OSD (Technical), Department of Industries and Commerce, Punjab

B. Representatives from the Textile industries, Ludhiana

1. Sh. SP Oswal, M/s Vardhman Spinning & General Mills, Ludhiana
2. Sh. Chaitanya Dawar, M/s Mahaluxmi Processing House (P) Ltd., Ludhiana
3. Sh. Kamal Oswal, M/s Oswal Woolen Mills, Ludhiana
4. Sh. Sanchit Sood, M/s Oriental Dyeing and Finishing Mills Ltd. Ludhiana

Item Nos.01 & 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Appeal No. 40/2024
(I.A. No. 536/2024)
With
Appeal No. 41/2024
(IA NO 537/2024, IA NO 529/2024, IA NO 528/2024)

Panjab Dyers Association

Appellant

Versus

Punjab Pollution Control Board & Ors.

Respondent(s)

Date of hearing: 04.11.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Appellant: Mr. A.R. Takkar, Ms. Shriya Takkar, Mr. Manan Takkar & Ms.
Aastha Tyagi, Advs. for Appellant in Appeal No. 41/2024
Mr. I.K. Kapila, Adv. for Appellant in Appeal No. 40/2024

ORDER

1. Though in these two appeals, different orders are under challenged but factual background leading to passing of these orders is same therefore the appeals are taken up together.

2. In Appeal No. 41/2024 has been filed by the appellant challenging the order dated 26.09.2024 passed by the respondent board under Section 33 A of The Water (Prevention and Control of Pollution) Act, 1974 against the appellant CETP directing as under:

“And whereas, the proceedings of personal hearing held before the Chairman of the Board on 18.09.2024 has been conveyed to the CETP and consent to operate under the Water (Prevention & Control of Pollution) Act, 1974 has been revoked.

Now, therefore, the Competent Authority of the Punjab Pollution Control Board, in exercise of the powers conferred upon it u/s 33-A

of the Water (Prevention & Control of Pollution) Act, 1974 as amended in 1988, issues the following directions:

1. That, the SPV shall meet with the prescribed discharge standards and to comply with the disposal conditions mentioned in the Environmental Clearance granted by the Ministry of Environment, Forest and Climate Change dated 03.05.2013.

2. That, the SPV shall immediately stop the discharge of effluent from the CETP of 40 MLD capacity into Buddha Nallah or any other surface water body.

In case of failure to comply with the above said direction, you are liable for action u/s 41 of the Water (Prevention and Control of Pollution) Act 1974 as amended in 1988”

3. In the connecting appeal No. 40/2024 the appellant has challenged the order dated 25-26.09.2024 issued by the Respondent Board under Section 33 A of The Water (Prevention And Control of Pollution) Act, 1974 directing as under :

“Now, therefore, the Competent Authority of the Punjab Pollution Control Board, in exercise of the powers conferred upon it u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 as amended in 1988, issues the following directions:

1. That, the SPV shall meet with the prescribed discharge standards and to comply with the disposal conditions mentioned in the Environmental Clearance granted by the Ministry of Environment, Forest and Climate Change dated 03.05.2013.

2. That, the SPV shall immediately stop the discharge of effluent from the CETP of 50 MLD capacity into Buddha Nallah or any other surface water body.

In case of failure to comply with the above said directions, you are liable for action u/s 41 of the Water (Prevention and Control of Pollution) Act 1974 as amended in 1988.”

4. Learned counsel for the appellant in Appeal No. 41/2024 has pointed out that the Environmental Clearance dated 03.05.2013 was granted by MoEF in respect of the construction of CETP at Village Jamalur Awana, Panchayat Jamalpur Awana, Taluk Ludhiana East, Ludhiana District Punjab by the Appellant for the proposed 117 MLD CETP. He submits that subsequently three separate CETP have been set

up i.e. 15 MLD, 50 MLD and 40 MLD CETP. The present impugned orders have been passed in respect of 40 MLD and 50 MLD CETP.

5. Specific conditions No. 5(ii) of the EC dated 03.05.2013 is relevant here which provides as under:

“5. (ii) There shall be no discharge into Buddha nallah.”

6. In August 2022: PPCB had issued consent to operate for 50 MLD CETP imposing conditions that CETP effluent shall be discharged into Buddha Nala in compliance to the prescribed standards.

7. He has also pointed out that the DPR for the project was prepared and sent wherein there was a proposal for connecting the outlet of CETP with the outlet of nearby STP and that the State Government had prepared a scheme Annexure A-15 providing as under:

“The diverted water in Lower Budha Dariya will provide the irrigation facilities in more than 15 villages in the vicinity. As, Lower BudhaDariya is lower than NSL, hence irrigation facilities will be provided by lifting water by use of Diesel Lift Pumps”

8. He has also submitted that the action plan annexure A-16 was prepared relating to utilization of treated waste water of Ludhiana City through Buddha Nallah. He has also relied upon the CTO annexure A9 which contain the condition relating to the disposal of treated trade effluent into Buddha Nallah. He submit that the State Government has failed to comply with the conditions of the scheme concerning lifting of the discharge of STP where the CETP is meeting. Consequently, the CETP treated effluent is discharging in Buddha Nalla and for that violation of EC condition the appellant cannot be blamed.

9. He has also raised an issue that impugned order has been passed without fully complying with the principle of natural justice. Referring to

the show cause notice dated 04.09.2024 Annexure A-18 he has submitted that the date of hearing was fixed before the Chairman of the Board at Vatavaran Bhavan, Nabha Road, Patiala on 13.09.2024 at 10.30 AM. He submits that the appellant was telephonically informed about the adjournment of that date and was conveyed that the next date will be informed later. He has also submitted that the intimation about the next date fixed on 18.09.2024 was sent to the appellant on 17.09.2024 at 08.30 PM therefore the appellant had sent the email annexure A 19 attaching therewith the letter dated 18.09.2024 addressing difficulty in attending the proceeding because the Directors conversant with the issue were on business tour. He submits that in spite of the said communication, the Concerned Authority proceeded with the matter and had passed the impugned order without due application of mind and without considering all the relevant circumstances.

10. In the connected Appeal No. 40/2024 the same grounds have been raised.

11. These are statutory appeals. Issue notice to the respondents for filing their response/reply by way of affidavit before the Tribunal at least one week before the next date of hearing through e-filing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal. The Appellant is directed to serve the respondents and file an affidavit of service.

12. Pressing the prayer for interim relief Learned Counsel for the appellant has submitted that impugned orders will result in shutting down all the industries connected with the CETP in question. Considering the circumstances of the case we direct that till the next date of hearing

no coercive steps in pursuant to the impugned order will be taken subject to compliance of environmental norms and clearance conditions.

13. PPCB is directed to produce the original record along with a copy thereof concerning to passing of the impugned orders.

14. I.A. No. 537/2024 in Appeal No. 41/2024 and I.A. no. 536/2024 in 40/2024 have been filed by certain local residents. Applicants in the I.As are directed to supply a copy of the I.A to the Counsel for the appellant within three days. It will be open to the Appellant to file reply to the I.As within three weeks.

15. List on 02.12.2024

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

November 4, 2024
Appeal No. 40/2024 &
Appeal No. 41/2024
HB